

RESUMÉ OF WORK DONE BY LOK SABHA

**SIXTEENTH LOK SABHA
FOURTH SESSION, 2015**

LOK SABHA SECRETARIAT, NEW DELHI
August, 2015/Shravana, 1937 (Saka)

RESUME OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — FOURTH SESSION
(23 February, 2015 to 13 May, 2015)



LOK SABHA SECRETARIAT
NEW DELHI

August, 2015/Shravana, 1937 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Fourth Session *i.e.* from the 23 February, 2015 to 13 May, 2015.

NEW DELHI;
August, 2015

Shravana, 1937 (Saka)

ANOOP MISHRA
Secretary General

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1. DURATION OF SESSION
(4th Session of 16th Lok Sabha)

1. Date of Commencement	:	§ 23 February, 2015
2. Date of Adjournment <i>sine die</i>	:	*13 May, 2015**
3. Date of prorogation	:	14 May, 2015
4. Total number of days of Session	:	80
5. Number of Actual Days of Sittings	:	35
6. Number of hours of sitting	:	242 hours 54 minutes

§ The first sitting commenced with the playing of National Anthem.

* In order to enable the Standing Committees to consider the Demands for Grants, the House was adjourned on 20.03.2015 to meet again on 20.04.2015.

** The session was scheduled to conclude on 8.5.2015. However, in the sitting of Business Advisory Committee held on 8.5.2015, it was decided that the sittings of the House may be extended upto Wednesday, 13 May, 2015 in order to provide sufficient time for completion of essential items of Government Business. Announcement to that effect was made by the Chair. Accordingly, the House sat on 11th, 12th and 13th May, 2015. The sitting on 13th May, 2015 ended with the playing of National Song.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/ remarks	
					H	M				
1	2	3	4	5	6	7	8	9		
1.	*The Mines and Minerals (Development and Regulation) Amendment Bill, 2015.	24.2.2015	—	2.3.2015 3.3.2015 (Consideration and passing) 20.3.2015	5	20	—	—	Passed	N
			20.3.2015 (As returned by Rajya Sabha with three amendments)	(Consideration of amendments made by Rajya Sabha)	0	02	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha	
2.	**The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015	24.2.2015	—	9.3.2015 10.3.2015 (Consideration and passing)	10	17	62	11	Passed, as amended	

3. The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2015, as passed by Rajya Sabha	—	25.2.2015	17.3.2015 (Consideration and passing)	1	25	—	—	Passed
4. The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2015, as returned by Rajya Sabha with amendments	11.12.2014 (Earlier Session)	25.2.2015 (As returned by Rajya Sabha with two amendments)	2.3.2015 (Consideration of amendments made by Rajya Sabha)	0	03	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
5. The Citizenship (Amendment) Bill, 2014	23.12.2014 (Earlier Session)	—	26.2.2015 (Motion for withdrawal of the Bill)	0	01	—	—	Bill Withdrawn by leave of the House
6. ^s The Citizenship (Amendment) Bill, 2015	27.2.2015	—	2.3.2015 (Consideration and passing)	2	02	4	—	Passed
7. The Finance Bill, 2015	28.2.2015	—	30.4.2015 (Consideration and passing)	5	23	50	44	Passed, as amended
8. The Andhra Pradesh Reorganisation (Amendment) Bill, 2015	2.3.2015	—	17.3.2015 (Consideration and passing)	2	38	—	—	Passed

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Mines and Minerals (Development and Regulation) Amendment Ordinance, 2015 (No. 3 of 2015) promulgated by the President on 12th January, 2015.

** Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2014 (No. 9 of 2014) promulgated by the President on 31st December, 2014.

^s Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Citizenship (Amendment) Ordinance, 2015 (No. 1 of 2015) promulgated by the President on 6th January, 2015.

1	2	3	4	5	6	7	8	9
9.	*The Motor Vehicles (Amendment) Bill, 2015	2.3.2015	—	3.3.2015 (Consideration and passing)	2 03	—	—	Passed
10.	**The Coal Mines (Special Provisions) Bill, 2015	2.3.2015	—	3.3.2015 4.3.2015 (Consideration and passing)	4 06	20	—	Passed
11.	§The Insurance Laws (Amendment) Bill, 2015	3.3.2015	—	4.3.2015 (Consideration and passing)	2 18	2	—	Passed
12.	The Warehousing Corporations (Amendment) Bill, 2015	3.3.2015	—	18.3.2015 (Consideration and passing)	2 01	—	—	Passed
13.	The Appropriation (Railways) Vote on Account Bill, 2015	12.3.2015	—	12.3.2015 (Consideration and passing)	0 02	—	—	Passed
14.	The Appropriation (Railways) Bill, 2015	12.3.2015	—	12.3.2015 (Consideration and passing)	0 02	—	—	Passed
15.	The Appropriation (vote on Account) Bill, 2015	17.3.2015	—	17.3.2015 (Consideration and passing)	0 02	—	—	Passed
16.	The Appropriation Bill, 2015	17.3.2015	—	17.3.2015 (Consideration and passing)	0 02	—	—	Passed
17.	The Repealing and Amending Bill, 2015	11.8.2014 (Earlier Session)	—	18.3.2015 (Consideration and passing)	1 05	3	3	Passed, as amended

18. ***The Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Bill, 2015	20.3.2015	—	11.5.2015 (Consideration and passing)	4 19	41	7	Passed, as amended
19. The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	20.4.2015	—	—	0 01	—	—	Pending
20. The Appropriation (Railways) No. 2 Bill, 2015	21.4.2015	—	21.4.2015 (Consideration and passing)	0 02	—	—	Passed
21. The Appropriation Acts (Repeal) Bill, 2015	24.4.2015	—	8.5.2015 11.5.2015 (Consideration and passing)	1 19	—	—	Passed
22. ****The Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014	19.12.2014 (Earlier Session)	—	24.4.2015 5.5.2015 6.5.2015 (Consideration and passing)	6 54	47	9	Passed, as amended

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Motor Vehicles (Amendment) Ordinance, 2015 (No. 2 of 2015) promulgated by the President on 7th January, 2015.

** Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Coal Mines (Special Provisions) Second Ordinance, 2014 (No. 7 of 2014) promulgated by the President on 26th December, 2014.

\$ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Insurance Laws (Amendment) Ordinance, 2014 (No. 8 of 2014) promulgated by the President on 26th December, 2014.

*** The Bill was introduced as the Undisclosed Foreign Income and Assets (Imposition of Tax) Bill, 2015. The short title of the Bill was changed to the Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Bill, 2015 by Lok Sabha through an amendment to clause 1.

**** The Short title of the Bill was changed to the Constitution (One Hundredth Amendment) Bill, 2015 by Lok Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
23.	The Payment and Settlement Systems (Amendment) Bill, 2014, as returned by Rajya Sabha with amendments	8.12.2014 (Earlier Session)	29.4.2015 (As returned by Rajya Sabha with three amendments)	5.5.2015 (Consideration of amendments made by Rajya Sabha)	0 02	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
24.	The Coal Mines (Special Provisions) Bill, 2014, as passed by Lok Sabha	10.12.2014 (Earlier Session)	—	6.5.2015*	0 01	—	—	Bill withdrawn in Rajya Sabha on 11.5.2015
25.	The Motor Vehicles (Amendment) Bill, 2014, as passed by Lok Sabha	15.12.2014 (Earlier Session)	—	12.5.2015**	0 01	—	—	Bill yet to be withdrawn by Rajya Sabha
26.	The Appropriation (No. 2) Bill, 2015	29.4.2015	—	29.4.2015 (Consideration and passing)	0 03	—	—	Passed
27.	The Regional Rural Banks (Amendment) Bill, 2015, as returned by Rajya Sabha with amendments	18.12.2014 (Earlier Session)	30.4.2015 (As returned by Rajya Sabha with two amendments)	5.5.2015 (Consideration of amendments made by Rajya Sabha)	0 02	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
28.	The National Waterways Bill, 2015	5.5.2015	—	—	0 01	—	—	Pending
29.	***The Repealing and Amending (Second) Bill, 2015, as returned by Rajya Sabha with amendments	3.12.2014 (Earlier Session)	6.5.2015 (As returned by Rajya Sabha with two amendments)	7.5.2015 (Consideration of amendments made by Rajya Sabha)	0 02	—	—	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha

30. ****The Constitution (One Hundredth Amendment) Bill, 2015, as passed by <i>Rajya Sabha</i>	—	6.5.2015	7.5.2015 (Consideration and passing)	3	17	7	7	Passed, as amended
31. The Negotiable Instruments (Amendment) Bill, 2015	6.5.2015	—	13.5.2015 (Consideration and passing)	1	40	6	—	Passed
32. The Delhi High Court (Amendment) Bill, 2015, as passed by <i>Rajya Sabha</i>	—	7.5.2015	—	0	01	—	—	Pending
33. The Juvenile Justice (Care and Protection of Children) Bill, 2014	12.8.2014 (Earlier Session)	—	6.5.2015 7.5.2015 (Consideration and passing)	3	43	70	44	Passed, as amended
34. The Compensatory Afforestation Fund Bill, 2015	8.5.2015	—	—	—	—	—	—	Pending
35. The Whistle Blowers Protection (Amendment) Bill, 2015	11.5.2015	—	13.5.2015 (Consideration and passing)	2	12	11	—	Passed

* The Bill was passed by Lok Sabha on 12.12.2014 during 3S of 16LS. On 27.4.2015, Rajya Sabha adopted a motion recommending to Lok Sabha that Lok Sabha do agree to leave being granted by Rajya Sabha to withdraw the Bill. Motion for concurrence in the recommendations of Rajya Sabha for withdrawal of the Bill adopted by Lok Sabha on 6.5.2015.

** The Bill was passed by Lok Sabha on 18.12.2014 during 3S of 16LS. On 30.4.2015, Rajya Sabha adopted a motion recommending to Lok Sabha that Lok Sabha do agree to leave being granted by Rajya Sabha to withdraw the Bill. Motion for concurrence in the recommendations of Rajya Sabha for withdrawal of the Bill adopted by Lok Sabha on 12.5.2015.

*** The Bill was introduced in Lok Sabha as the Repealing and Amending (Second) Bill, 2014. The short title of the Bill was changed by Lok Sabha as the Repealing and Amending Bill, 2014. Rajya Sabha passed the Bill as the Repealing and Amending (Second) Bill, 2015.

**** The Bill was introduced in Rajya Sabha as the Constitution (One Hundred Nineteenth Amendment) Bill, 2013. The Short title of the Bill was changed to the Constitution (One Hundredth Amendment) Bill, 2015 by Rajya Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9	
36.	*The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015	11.5.2015	—	—	12.5.2015 (Consideration and passing)	3 49	47	—	*
37.	The Companies (Amendment) Bill, 2015, as returned by <i>Rajya Sabha</i> with amendments	12.12.2014 (Earlier Session)	13.5.2015 (As returned by <i>Rajya Sabha</i> with five amendments)	13.5.2015 (Consideration of amendments made by <i>Rajya Sabha</i>)	0 05	—	—	—	Amendments made by <i>Rajya Sabha</i> considered and agreed to by <i>Lok Sabha</i>
38.	The Repealing and Amending (Third) Bill, 2015	13.5.2015	—	—	—	0 01	—	—	Pending
39.	The <i>Benami</i> Transactions (Prohibition) Amendment Bill, 2015	13.5.2015	—	—	—	0 01	—	—	Pending

* Motion for consideration of the Bill was discussed together with the Statutory resolution seeking disapproval of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2015 (No. 4 of 2015) promulgated by the President on 3rd April, 2015.

After negation of Statutory Resolution, motion for consideration of the Bill was not put to vote as motion for reference of the Bill to the Joint Committee moved by the Minister-in-charge after conclusion of the debate was adopted on 12 May, 2015.

STATUS OF GOVERNMENT BILLS

1. Bills pending at the end of last Session	9
2. Bills introduced	25
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and laid on the Table— returned by Lok Sabha with amendments	1
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	6
8. Bills passed	24
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	6
10. Bills negatived	Nil
11. Bills withdrawn	1
12. Bills—debate concluded but further motions not taken up	Nil
13. Motions for adjournment of debate on the Bills adopted	Nil
14. Bills referred to Select Committee	Nil
15. Bills referred to Joint Committee	1
16. Bills reported by Select Committee	Nil
17. Bills reported by Joint Committee	Nil
18. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
19. Bills referred to Standing Committees by Chairman/Speaker	6
20. Bills reported by Standing Committees	7
21. Bills pending at the end of Fourth Session of Sixteenth Lok Sabha	12

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Juvenile Justice (Care and Protection of Children) Bill, 2014.	12.8.2014 (L.S.)	Speaker	Human Resource Development (22.9.2014)	25.2.2015	Passed by Lok Sabha on 7.5.2015
2.	The Railways (Amendment) Bill, 2014.	7.8.2014 (L.S.)	Speaker	Railways (16.9.2014)	5.5.2015	Pending in Lok Sabha
3.	The Electricity (Amendment) Bill, 2014.	19.12.2014 (L.S.)	Speaker	Energy (22.12.2014)	7.5.2015	Pending in Lok Sabha
4.	The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014.	19.2.2014 (R.S.)	Chairman	Personnel, Public Grievances, Law and Justice (26.2.2014)	26.2.2015	Pending in Rajya Sabha
5.	The Anti-Hijacking Bill, 2014.	17.12.2014 (R.S.)	Chairman	Tourism and Culture (31.12.2014)	11.3.2015	Pending in Rajya Sabha
6.	The Rights of Persons with Disabilities Bill, 2014.	7.2.2014 (R.S.)	Speaker	Social Justice and Empowerment (27.2.2014)	7.5.2015	Pending in Rajya Sabha

7.	The Registration (Amendment) Bill, 2013.	8.8.2013 (R.S.)	Speaker	Rural Development (16.8.2013)	8.5.2015	Pending in Rajya Sabha
8.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015.	20.4.2015 (L.S.)	Chairman	Industry (22.5.2015)	—	—
9.	The National Waterways Bill, 2015.	5.5.2015 (L.S.)	Chairman	Transport, Tourism and Culture (22.5.2015)	—	—
10.	The Compensatory Afforestation Fund Bill, 2015.	8.5.2015 (L.S.)	Chairman	Science and Technology, Environment and Forests (22.5.2015)	—	—
11.	The <i>Benami</i> Transactions (Prohibition) Amendment Bill, 2015.	13.5.2015 (L.S.)	Speaker	Finance (15.5.2015)	—	—
12.	The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015.	29.4.2015 (R.S.)	Chairman	Personnel, Public Grievances, Law and Justice (1.5.2015)	—	—
13.	The Homoeopathy Central Council (Amendment) Bill, 2015.	6.5.2015 (R.S.)	Chairman	Health and Family Welfare (8.5.2015)	—	—

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken in H. M.	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Compulsory Military Training Bill, 2014 by Dr. Bhola Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
2.	The Rural Electrification Bill, 2014 by Dr. Bhola Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
3.	The Non-Resident Indians (Voting Rights and Welfare) Bill, 2014 by Dr. Bhola Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
4.	The Right to Work Bill, 2014 by Dr. Bhola Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
5.	The Intangible Cultural Heritage (Protection, Preservation and Promotion) Bill, 2015 by Shri Bajjayant Panda, M.P.	27.2.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
12.	The Constitution (Amendment) Bill, 2015 (<i>Insertion of new article 14A, etc.</i>) by Shri Bhartruhari Mahtab, M.P.	27.2.2015	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 2015 (<i>Insertion of new article 21B</i>) by Shri Sushil Kumar Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
14.	The Insurance (Amendment) Bill, 2015 (<i>Amendment of section 2, etc.</i>) by Shri Sushil Kumar Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
15.	The Code of Civil Procedure (Amendment) Bill, 2015 (<i>Amendment of Order XXI</i>) by Shrimati Meenakashi Lekhi, M.P.	27.2.2015	—	—	—	—	—	Pending
16.	The High Court of Madhya Pradesh (Establishment of a Permanent Bench at Bhopal) Bill, 2015 by Shri Alok Sanjar, M.P.	27.2.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
23.	The Free and Compulsory Education for Disabled and Needy Children Bill, 2015 by Shri Gopal Chinayya Shetty, M.P.	27.2.2015	—	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 2015 (<i>Insertion of new article 21B</i>) by Shri Gopal Chinayya Shetty, M.P.	27.2.2015	—	—	—	—	—	Pending
25.	The Constitution (Amendment) Bill, 2015 (<i>Amendment of the Preamble, etc.</i>) by Shri Gopal Chinayya Shetty, M.P.	27.2.2015	—	—	—	—	—	Pending
26.	The Special Financial Assistance to the State of Andhra Pradesh Bill, 2015 by Shri Murali Mohan Maganti, M.P.	27.2.2015	—	—	—	—	—	Pending
27.	The Children belonging to the Scheduled Castes and the Scheduled Tribes (Reservation and Compulsory Display of Seats by Educational Institutions) Bill, 2015 by Shri Sadashiv Lokhande, M.P.	27.2.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	34. The Promotion of Two Child Norm Bill, 2015 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	27.2.2015	—	—	—	—	—	Pending
	35. The Beedi Workers Welfare Bill, 2014 by Shri Sunil Kumar Singh, M.P.	27.2.2015	—	—	—	—	—	Pending
	36. The Private Schools (Regulation) Bill, 2014 by Shri Sunil Kumar Singh, M.P.	27.2.2015	—	—	0 - 23 minutes taken on introduction of Bills from Sl. Nos. 1 to 36	—	—	Pending
	37. The Senior Citizens (Provision of Geriatric and Dementia Care) Bill, 2014 by Shri Bhartruhari Mahtab, M.P.	11.7.2014	—	12.12.2014 (3rd session) 27.2.2015 13.3.2015	4 - 02 (excluding 7 minutes taken during 3rd session)	—	—	Withdrawn by leave of the House on 13.3.2015
	38. The Constitution (Amendment) Bill, 2014 (Amendment of article 1 etc.) by Shri Yogi Adityanath, M.P.	13.3.2015	—	—	—	—	—	Pending
	39. The Representation of the People (Amendment) Bill, 2015 (substitution of new section for section 70) by Shri Baijayant Panda, M.P.	13.3.2015	—	—	—	—	—	Pending

40. The Old Age Pension Bill, 2015 by Shri Sankar Prasad Datta, M.P.	13.3.2015	—	—	—	—	—	—	Pending
41. The Constitution (Amendment) Bill, 2015 (<i>Insertion of new article 21B</i>) By Shri Sankar Prasad Datta, M.P.	13.3.2015	—	—	—	—	—	—	Pending
42. The Insurance Agents Welfare Fund Bill, 2015 by Shri Sankar Prasad Datta, M.P.	13.3.2015	—	—	—	—	—	—	Pending
43. The Constitution (Amendment) Bill, 2015 (<i>Insertion of new article 16A</i>) by Shri Sankar Prasad Datta, M.P.	13.3.2015	—	—	—	—	—	—	Pending
44. The Indian Penal Code (Amendment) Bill, 2015 (<i>Substitution of new section for section 272</i>) by Dr. Sanjay Jaiswal, M.P.	13.3.2015	—	—	—	—	—	—	Pending
45. The Food Safety and Standards (Amendment) Bill, 2015 (<i>Amendment of section 3, etc.</i>) by Dr. Sanjay Jaiswal, M.P.	13.3.2015	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	46. The Constitution (Amendment) Bill, 2015 (Amendment of articles 123 and 213) by Shri Bhartruhari Mahtab, M.P.	13.3.2015	—	—	—	—	—	Pending
	47. The Unemployment Allowance for Graduates Living Below Poverty Line Bill, 2015 by Shri Maheish Girri, M.P.	13.3.2015	—	—	—	—	—	Pending
	48. The Play Schools (Regulation) Bill, 2015 By Shri Maheish Girri, M.P.	13.3.2015	—	—	—	—	—	Pending
	49. The Hindu Adoptions and Maintenance (Amendment) Bill, 2015 (Amendment of section 18) by Shri C.R. Patil, M.P.	13.3.2015	—	—	—	—	—	Pending
	50. The Health Insurance Scheme for Disabled Persons Bill, 2015 by Shri Pankaj Chaudhary, M.P.	13.3.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
58.	The Constitution (Amendment) Bill, 2015 (Insertion of new article 371CA) by Dr. Thokchom Meinya, M.P.	13.3.2015	—	—	—	—	—	Pending
59.	The Special Financial Assistance to the State of Bihar Bill, 2015 by Shri Om Prakash Yadav, M.P.	13.3.2015	—	—	—	—	—	Pending
60.	The Palliative Care (Education and Training) Bill, 2015 by Shri Om Prakash Yadav, M.P.	13.3.2015	—	—	—	—	—	Pending
61.	The Slums and Jhuggi-Jhopri Areas Clearance Bill, 2015 by Shri Om Prakash Yadav, M.P.	13.3.2015	—	—	—	—	—	Pending
62.	The Constitution (Amendment) Bill, 2015 (Insertion of new article 279A) by Shri Om Prakash Yadav, M.P.	13.3.2015	—	—	—	—	—	Pending
63.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2015 (Amendment of the Schedule) by Shri P. Karunakaran, M.P.	13.3.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
71.	The Indian Penal Code (Amendment) Bill, 2015 (Amendment of section 375) by Shri Jagdambika Pal, M.P.	13.3.2015	—	—	—	—	—	Pending
72.	The Information Technology (Amendment) Bill, 2015 (Amendment of section 66A) by Shri Jagdambika Pal, M.P.	13.3.2015	—	—	—	—	—	Pending
73.	The Gazetted Officers of the Central Government (Compulsory Military Training) Bill, 2015 by Maj. Gen. B.C. Khanduri AVSM (Retd.), M.P.	13.3.2015	—	—	—	—	—	Pending
74.	The Provision of Social Security to Senior Citizens Bill, 2015 by Shri Janardan Singh 'Sigrwal', M.P.	13.3.2015	—	—	—	—	—	Pending
75.	The Rural Labour Welfare Fund Bill, 2015 by Shri Janardan Singh 'Sigrwal', M.P.	13.3.2015	—	—	—	—	—	Pending

76. The Electricity (Amendment) Bill, 2015 (Amendment of section 135) by Shri Feroze Varun Gandhi, M.P.	13.3.2015	—	—	—	—	—	Pending
77. The Constitution (Amendment) Bill, 2015 (Insertion of new article 220A) by Shri P.P. Chaudhary, M.P.	13.3.2015	—	—	—	—	—	Pending
78. The Constitution (Amendment) Bill, 2015 (Amendment of article 124) by Shri P.P. Chaudhary, M.P.	13.3.2015	—	—	0—21 minutes taken on introduction of Bills from Sl. Nos. 38 to 78.	—	—	Pending
79. The Compulsory Voting Bill, 2014 by Shri Janardan Singh 'Sigrwal', M.P.	28.11.2014	—	13.3.2015 24.4.2015 8.5.2015	3—24	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.
80. The HIV/AIDS Bill, 2015 by Dr. Kirit Premjibhai Solanki, M.P.	24.4.2015	—	—	—	—	—	Pending
81. The Farmers Welfare Bill, 2015 by Shri Rakesh Singh, M.P.	24.4.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
82.	The Girls (Free and Compulsory) Education Bill, 2015 by Shri Rakesh Singh, M.P.	24.4.2015	—	—	—	—	—	Pending
83.	The Uniform Education Bill, 2015 by Shri Rakesh Singh, M.P.	24.4.2015	—	—	—	—	—	Pending
84.	The High Court of Punjab and Haryana (<i>Establishment of a permanent Bench at Gurgaon</i>) Bill, 2015 by Shri Dushyant Chautala, M.P.	24.4.2015	—	—	—	—	—	Pending
85.	The National Commission for Farmers Bill, 2015 by Shri Devji M. Patel, M.P.	24.4.2015	—	—	—	—	—	Pending
86.	The Fodder Warehouse Board Bill, 2015 by Shri Devji M. Patel, M.P.	24.4.2015	—	—	—	—	—	Pending
87.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2015 (<i>Amendment of the Schedule</i>) by Shri Vishnu Dayal Ram, M.P.	24.4.2015	—	—	—	—	—	Pending

88. The Constitution (Scheduled Castes) Order (Amendment) Bill, 2015 (<i>Amendment of the Schedule</i>) by Shri Hari Narayan Rajphar, M.P.	24.4.2015	—	—	—	—	—	—	—	Pending
89. The Prohibition of Interference with the Freedom of the Matrimonial Alliances in the Name of Honour and Tradition Bill, 2015 by Shri Rabindra Kumar Jena, M.P.	24.4.2015	—	—	—	—	—	—	—	Pending
90. The Special Marriage (Amendment) Bill, 2015 (<i>Amendment of section 5</i>) by Shri Rabindra Kumar Jena, M.P.	24.4.2015	—	—	—	—	—	—	—	Pending
91. The Transgender Persons (Provision of Social Security) Bill, 2015 by Shri Maheish Girri, M.P.	24.4.2015	—	—	—	—	—	—	—	Pending
92. The Prevention of Begging and Rehabilitation of Beggars Bill, 2015 by Dr. Kirit Premjibhai Solanki, M.P.	24.4.2015	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	93. The National Commission for Farmers' Income Bill 2015 by Shri R. Dhruvanarayana, M.P.	24.4.2015	—	—	—	—	—	Pending
	94. The Constitution (Amendment) Bill, 2015 (<i>Amendment of the Eighth Schedule</i>) by Shri Ashwini Kumar Choubey, M.P.	24.4.2015	—	—	—	—	—	Pending
	95. The Medical Device Regulatory Authority Bill, 2015 by Dr. Sanjay Jaiswal, M.P.	24.4.2015	—	—	—	—	—	Pending
	96. The Martyrs (Payment of Adequate Compensation) Bill, 2015 by Shri Deepender Singh Hooda, M.P.	24.4.2015	—	—	—	—	—	Pending
	97. The Bose Regiment Bill, 2015 by Shri Deepender Singh Hooda, M.P.	24.4.2015	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
103.	The Drought Affected and Drought Prone Areas (Special Provisions) Bill, 2015 by Shri Nishikant Dubey, M.P.	24.4.2015	—	—	—	—	—	Pending
104.	The Underprivileged, Orphan, Vagabond and other Street Children (Privation of Abuse, Rehabilitation and Welfare) Bill, 2015 by Shri Nishikant Dubey, M.P.	24.4.2015	—	—	0—18 minutes taken on introduction of Bills from Sl. Nos. 80 to 104.	—	—	Pending
105.	The Rights of Transgender Persons Bill, 2014, as passed by <i>Rajya Sabha</i>	—	29.4.2015	—	—	—	—	Pending
106.	The Special Financial Assistance to the State of Kerala Bill, 2015 by Shri M.K. Raghavan, M.P.	8.5.2015	—	—	—	—	—	Pending
107.	The Waterways Development Council Bill, 2015 by Shri M.K. Raghavan, M.P.	8.5.2015	—	—	—	—	—	Pending

108. The Eastern Region Tourism Promotion Board Bill, 2015 by Shri Rajesh Ranjan, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
109. The Flood and Drought Control Bill, 2015 by Shri Rajesh Ranjan, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
110. The National Food Security Authority Bill, 2015 by Shri Rajesh Ranjan, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
111. The Clinical Establishments (Registration & Regulation) Amendment Bill, 2015 (<i>Substitution of new section for section 7, etc.</i>) by Shri Ravneet Singh, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
112. The Compulsory Sports Education and Infrastructure Development in Schools Bill, 2015 by Shri Rajeev Satav, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
113. The Preservation and Protection of Historical Heritage Bill, 2015 by Shri Rajeev Satav, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
114.	The Constitution (Amendment) Bill, 2015 (<i>Amendment of article 348</i>) by Shrimati Darshana Vikram Jardosh, M.P.	8.5.2015	—	—	—	—	—	Pending
115.	The Identification of Callers Using Public Telephone Bill, 2015 by Shrimati Darshana Vikram Jardosh, M.P.	8.5.2015	—	—	—	—	—	Pending
116.	The Constitution (Amendment) Bill, 2015 (<i>Amendment of article 72</i>) by Shrimati Darshana Vikram Jardosh, M.P.	8.5.2015	—	—	—	—	—	Pending
117.	The Protection of Children from Sexual Offence (Amendment) Bill, 2015 (<i>Amendment of section 4</i>) by Shrimati Poonam Mahajan, M.P.	8.5.2015	—	—	—	—	—	Pending
118.	The Girl Child (Provision of Extra Amenities) Bill, 2015 by Shri Prahlad Joshi, M.P.	8.5.2015	—	—	—	—	—	Pending

119. The Private Drivers (Welfare) Bill, 2015 by Shri Maheish Girri, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
120. The Commission of the Formation of the State of Bundelkhand Bill, 2015 by Shri Bhairon Prasad Mishra, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
121. The Indian Penal Code (Amendment) Bill, 2015 (Amendment of section 326A) by Shrimati Meenakashi Lekhi, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
122. The Code of Criminal Procedure (Amendment) Bill, 2015 (Amendment of section 357A) by Shrimati Meenakashi Lekhi, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
123. The Contempt of Courts (Amendment) Bill, 2015 (Amendment of section 1, etc.) by Dr. Sanjay Jaiswal, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending
124. The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2015 (Amendment of section 2) by Shri Nanabhau Falgunrao Patole, M.P.	8.5.2015	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
125.	The Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Bill, 2015 (Amendment of section 2 etc.) by Shri Baijayant Panda, M.P.	8.5.2015	—	—	—	—	—	Pending
126.	The Constitution (Amendment) Bill, 2015 (Insertion of new articles 112A and 202A) by Shri J.C. Divakar Reddy, M.P.	8.5.2015	—	—	—	—	—	Pending
127.	The Constitution (Amendment) Bill, 2015 (Amendment of article 330) by Shri Anandrao Adsul, M.P.	8.5.2015	—	—	—	—	—	Pending
128.	The Constitution (Amendment) Bill, 2015 (Amendment of article 25) by Shri Chandrakant Khaire, M.P.	8.5.2015	—	—	—	—	—	Pending
129.	The Technology Bank of India Bill, 2015 by Shri Chandrakant Khaire, M.P.	8.5.2015	—	—	—	—	—	Pending

130. The Indian Penal Code (Amendment) Bill, 2015 (Amendment of section 304B) by Shri Rabindra Kumar Jena, M.P.	8.5.2015	—	—	—	—	—	Pending
131. The Constitution (Amendment) Bill, 2015 (Amendment of article 16) by Shri Anandrao Adsul, M.P.	8.5.2015	—	—	—	—	—	Pending
132. The Indian Penal Code (Amendment) Bill, 2015 (Amendment of section 370A) by Shri Rabindra Kumar Jena, M.P.	8.5.2015	—	—	—	0-15 minutes taken on introduction of Bills from Sl. Nos. 106 to 132	—	Pending

STATUS OF PRIVATE MEMBERS' BILLS

1.	Bills pending at the end of the last session	:	119
2.	Bills introduced	:	129
3.	Bills passed by Rajya Sabha and laid on the Table of Lok Sabha	:	1
4.	Bills withdrawn	:	1
5.	Bills negatived	:	NIL
6.	Bills removed from the Register of Pending Bills	:	NIL
7.	Bills part-discussed	:	1
8.	Bills pending at the end of the Session <i>vide</i> para No. 1931 of Bulletin-Part II, dated 05.06.2015	:	248

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken H. M.
1.	Regarding situation arising due to use of harmful pesticides especially, Endosulfan in the country and their adverse impact on human life.	Shri P. Karunakaran	Dr. Sanjeev Balyan 17.03.2015	0 16
2.	Need to declare culturally and historically important ancient banyan tree located at Jyotisar in Kurukshetra Haryana as a National Heritage.	Shri Rattan Lal Kataria	Dr. Mahesh Sharma 19.03.2015	0 07

4. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings		Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
			H.	M.	H.	M.			Original	Action Taken	
1.	Committee on Estimates	14.08.2014 & 01.05.2015	7	8	30	46.19%	—	3	4	—	—
2.	Committee on Public Undertakings	14.08.2014	4	3	45	61.36%	—	2	3	—	—
3.	Committee on Public Accounts	14.08.2014* & 01.05.2015**	7£	13	00	55.54%	1	6	1	—	—
38											

* PAC (2014-15)

** PAC (2015-16)

£ 3. Sittings of PAC and 4 sittings of Sub-Committee of PAC.

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Duration			Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			H.	M.	sittings			Original	Action Taken	Action Taken statement	
1	2	3	4	5	6	7	8	9	10	11	12
1.	Committee on Agriculture	1.9.2014	8	12	50	53.22%	—	4	3	3	—
2.	Committee on Chemicals and Fertilizers	1.9.2014	6	8	10	56.66%	—	4	—	—	—
3.	Committee on Coal and Steel	1.9.2014	5	12	00	64.51%	—	3	4	—	—
4.	Committee on Defence	31.8.2014	6	21	20	53.76%	—	4	—	—	—
5.	Committee on Energy	1.9.2014	10	15	25	61.93%	—	3	—	2	—
6.	Committee on External Affairs	1.9.2014	8	12	00	43%	—	2	—	—	—
7.	Committee on Finance	1.9.2014	3	9	20	62.36%	—	5	—	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	1.9.2014	3	4	10	47.31%	—	2	—	5	—

1	2	3	4	5	6	7	8	9	10	11	12
9.	Committee on Information Technology	31.8.2014	6	8	15	53.22%	—	4	—	4	—
10.	Committee on Labour	1.9.2014	4	5	10	40%	—	3	2	—	—
11.	Committee on Petroleum and Natural Gas	31.8.2014	4	9	10	57.25%	—	2	1	—	—
12.	Committee on Railways	1.9.2014	4	7	55	58%	—	1	1	—	—
13.	Committee on Rural Development	1.9.2014	9	11	15	58.23%	1*	—	—	—	—
14.	Committee on Social Justice and Empowerment	1.9.2014	8	13	10	43.50%	—	5	4	4	—
15.	Committee on Urban Development	1.9.2014	3	7	00	61.02%	—	2	1	—	—
16.	Committee on Water Resources	1.9.2014	5	4	30	45%	—	2	—	1	—

*The Committee undertook a local study visit on 15 April, 2015 to the Registration office, Kapashera, Delhi.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration			Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.				Original	Action Taken	Action Taken statement	
1	2	3	4	5	6	7	8	9	10	11	12	
1.	Committee on Absence of Members from the sittings of the House	1.9.2014	1	00	25	66.66%	—	1	—	—	—	
2.	House Committee	12.6.2014	1	00	50	75%	—	*	*	*	—	
3.	Committee on MPLADS	15.9.2014	2	2	40	51.58%	—	2	—	—	—	
4.	Committee on Privileges	1.9.2014	1	00	50	53.33%	—	—	—	—	—	
5.	Committee on Ethics	15.9.2014	—	—	—	—	—	—	—	—	—	
6.	Committee on Violation of Protocol Norms and Contemptuous behaviour of Government Officers with Members of Lok Sabha	15.9.2014	—	—	—	—	—	—	—	—	—	

*House Committee do not present reports.

16. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	14.8.2014	4	6	15	54%	—	—	2	2	—
17. Library Committee	12.11.2014	1	1	10	63%	—	9	—	—	—
18. Business Advisory Committee	13.06.2014	10	4	43	60.67%	—	5	—	—	—
19. Joint Committee on Salaries and Allowances of Members of Parliament	2.9.2014	1	2	00	66.66%	—	—	—	—	—
20. Committee on Government Assurances	1.9.2014	4	8	45	50%	—	5	—	—	—
21. Committee on Petitions	1.9.2014	1	1	15	45%	—	2	1	—	—
22. Committee on Empowerment of Women	1.9.2014	4	3	45	50.83%	—	1	—	—	—
23. Railway Convention Committee	27.4.2015	1	1	45	78%	—	—	—	—	—
24. Committee on Welfare of Other Backward Classes	12.9.2014	1	1	30	83%	—	—	1	2	—

**Study tour to Kolkata, Port Blair, Chennai, Kocchi from 13 to 17 April 2015.

†Rules Committee do not take up subjects for examination and only consider memorandums seeking amendment/modification of existing provision(s) or insertion of a new provision in the Rules of Procedure and conduct of Business in Lok Sabha.

5. DIVISIONS

Sl. No.	Date	Subject Matter	Final Result	Remarks
1	2	3	4	5
1.	27.02.2015	Division was held by AVR machine on the Amendment No. 234 moved by Prof. Saugata Roy to the Motion of Thanks on the President's Address moved by Shri Anurag Singh Thakur and seconded by Shri Nishikant Dubey on 24 February, 2015.	Ayes: 069 Noes: 239	Amendment was negated
2.	03.03.2015	Division was held by AVR machine on the motion for introduction of The Insurance Laws (Amendment) Bill, 2015 moved by Shri Jayant Sinha, Minister of State for Finance.	Ayes: 144 Noes: 045	Motion was adopted
3.	04.03.2015	Division No. 1 was held by AVR machine on Amendment No. 1 moved by Shri P. Karunakaran, MP to Clause 3 of Insurance Laws (Amendment) Bill, 2015 .	Ayes: 010 Noes: 185	Amendment was negated
4.	04.03.2015	Division No. 2 was held by AVR machine on Amendment No. 2 moved by Shri P. Karunakaran, MP to Clause 103 of Insurance Laws (Amendment) Bill, 2015	Ayes: 022 Noes: 185	-do-
5.	10.03.2015	Division was held by AVR machine on the Statutory Resolution moved by Shri C.N. Jayadevan, M.P. on 9 March, 2015 disapproving The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2014 .	Ayes: 106 Noes: 318	Resolution was negated

6.	10.03.2015	Division No. 1 was held by AVR machine on Amendment No. 3 moved by Prof. Saugata Roy, MP to Clause 3 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 105 Noes: 317	Amendment was negated
7.	10.03.2015	Division No. 2 was held by AVR machine on Amendment No. 18 moved by Shri N.K. Premachandran, MP to Clause 3 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 094 Noes: 314	-do-
8.	10.03.2015	Division No. 3 was held by AVR machine on Amendment No. 45 moved by Shri Deepender Singh Hooda, MP to Clause 3 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 107 Noes: 318	-do-
9.	10.03.2015	Division No. 4 was held by AVR machine on Amendment No. 9 moved by Shri Jai Prakash Narayan Yadav, MP to Clause 4 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 103 Noes: 321	-do-
10.	10.03.2015	Division No. 5 was held by AVR machine on Amendment No. 4 moved by Prof. Saugata Roy, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 106 Noes: 319	-do-
11.	10.03.2015	Division No. 6 was held by AVR machine on Amendment No. 10 moved by Shri Jai Prakash Narayan Yadav, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 101 Noes: 322	-do-

1	2	3	4	5
12.	10.03.2015	Division No. 7 was held by AVR machine on Amendment No. 15 moved by Shri N. K. Premachandran, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 097 Noes: 322	-do-
13.	10.03.2015	Division No. 8 was held by AVR machine on Amendment No. 43 moved by Shri K. C. Venugopal, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 101 Noes: 320	-do-
14.	10.03.2015	Division No. 9 was held by AVR machine on Amendment No. 47 moved by Shri Y. V. Subbareddy, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 104 Noes: 320	-do-
15.	10.03.2015	Division No. 10 was held by AVR machine on Amendment No. 48 moved by Shri Deepender Singh Hooda, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 102 Noes: 322	-do-
16.	10.03.2015	Division No. 11 was held by AVR machine on Amendment No. 28 moved by Prof. Saugata Roy, MP to Clause 5 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.	Ayes: 095 Noes: 321	-do-
17.	06.05.2015	Division No. 1 was held by AVR machine on the motion for consideration of Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 363 Noes: 022	Motion was adopted

18.	06.05.2015	Division No. 2 was held by AVR machine on Amendment No. 13 moved by Shri Bhartruhari Mahtab, M.P to Clause 2 of Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014.	Ayes:046 Noes: 306	Amendment was negated
19.	06.05.2015	Division No. 3 was held by AVR machine on the motion for adoption of Clause 2 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 372 Noes: 002	Motion was adopted
20.	06.05.2015	Division No. 4 was held by AVR machine on the motion for adoption of Clause 3 to 8 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 352 Noes: 036	-do-
21.	06.05.2015	Division No. 5 was held by AVR machine on the motion for adoption of Clause 9 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 355 Noes: 014	-do-
22.	06.05.2015	Division No. 6 was held by AVR machine on the motion for adoption of Clause 10 as amended of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 355 Noes: 001	-do-
23.	06.05.2015	Division No. 7 was held by AVR machine on the motion for adoption of Clause 11 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 352 Noes: 008	-do-
24.	06.05.2015	Division No. 8 was held by AVR machine on Amendment Nos. 31 & 32 moved by Shri Balasubramanian Senguttuvan, MP to Clause 12 of Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014.	Ayes: 053 Noes: 324	Amendment was negated

1	2	3	4	5
25.	06.05.2015	Division No. 9 was held by AVR machine on the motion for adoption of Clause 12 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 353 Noes: 009	Motion was adopted
26.	06.05.2015	Division No. 10 was held by AVR machine on the motion for adoption of Clause 13 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 354 Noes: 001	Motion was adopted
27.	06.05.2015	Division No. 11 was held by AVR machine on Amendment No. 26 moved by Shri N. K. Premachandran, MP to Clause 14 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 .	Ayes: 058 Noes: 341	Amendment was negated
28.	06.05.2015	Division No. 12 was held by AVR machine on the motion for adoption of Clause 14 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 340 Noes: 023	Motion was adopted
29.	06.05.2015	Division No. 13 was held by AVR machine on the motion for adoption of Clauses 15 and 16 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 358 Noes: 035	-do-
30.	06.05.2015	Division No. 14 was held by AVR machine on Amendment No. 16 moved by Shri Bhartruhari Mahtab, MP to Clause 17 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 .	Ayes: 069 Noes: 314	Amendment was negated
31.	06.05.2015	Division No. 15 was held by AVR machine on the motion for adoption of Clause 17 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 349 Noes: 000	Motion was adopted

32.	06.05.2015	Division No. 16 was held by AVR machine on the motion for adoption of Clause 18 (as amended) of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 354 Noes: 000	-do-
33.	06.05.2015	Division No. 17 was held by AVR machine on Amendment No. 34 moved by Dr. P. Venugopal, MP to Clause 19 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 .	Ayes:072 Noes: 321	Amendment was negated
34.	06.05.2015	Division No. 18 was held by AVR machine on Amendment No. 35 moved by Dr. P. Venugopal, MP to Clause 19 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 .	Ayes:073 Noes: 310	-do-
35.	06.05.2015	Division No. 19 was held by AVR machine on the motion for adoption of Clause 19 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 334 Noes: 009	Motion was adopted
36.	06.05.2015	Division No. 20 was held by AVR machine on the motion for adoption of Clause 20 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 346 Noes: 000	-do-
37.	06.05.2015	Division No. 21 was held by AVR machine on Amendment No. 27 moved by Shri T. G. Venkatesh Babu, MP to Clause 21 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 .	Ayes:055 Noes: 329	Amendment was negated
38.	06.05.2015	Division No. 22 was held by AVR machine on the motion for adoption of Clause 21 of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 356 Noes: 033	Motion was adopted

1	2	3	4	5
39.	06.05.2015	Division No. 23 was held by AVR machine on the motion for adoption of Clause 1 (as amended) of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 353 Noes: 028	Motion was adopted
40.	06.05.2015	Division No. 24 was held by AVR machine on the motion for passing of the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 (as amended) moved by Shri Arun Jaitley, Hon'ble Minister for Finance.	Ayes: 358 Noes: 037	Motion was adopted
41.	07.05.2015	Division was held by AVR machine on Amendment No. 58 moved by Dr. Shashi Tharoor, MP to Clause 4 of the Juvenile Justice (Care and Protection of Children) Bill, 2014 .	Ayes:032 Noes: 186	Amendment was negated
42.	07.05.2015	Division No. 1 was held by AVR machine on the motion for consideration of the Constitution (One Hundred and Nineteenth Amendment) Bill, 2013, as passed by Rajya Sabha , moved by Smt. Sushma Swaraj, Hon'ble Minister for External Affairs.	Ayes: 348 Noes: 000	Motion was adopted
43.	07.05.2015	Division No. 2 was held by AVR machine on the motion for adoption of Clause 2 of the Constitution (One Hundred and Nineteenth Amendment) Bill, 2013, as passed by Rajya Sabha , moved by Smt. Sushma Swaraj, Hon'ble Minister for External Affairs.	Ayes: 349 Noes: 000	-do-
44.	07.05.2015	Division No. 3 was held by AVR machine on the motion for adoption of Clause 3, as amended, of the Constitution (One Hundred and Nineteenth Amendment) Bill, 2013, as passed by Rajya Sabha , moved by Smt. Sushma Swaraj, Hon'ble Minister for External Affairs.	Ayes: 350 Noes: 000	-do-

45.	07.05.2015	<p>Division No. 4 was held by AVR machine on the motion for adoption of First to Third Schedules of the Constitution (One Hundred and Nineteenth Amendment) Bill, 2013, as passed by Rajya Sabha, moved by Smt. Sushma Swaraj, Hon'ble Minister for External Affairs.</p>	<p>Ayes: 361 Noes: 000</p>	-do-
46.	07.05.2015	<p>Division No. 5 was held by AVR machine on the motion for passing of the Constitution (One Hundred and Nineteenth Amendment) Bill, 2013, as passed by Rajya Sabha, as amended, moved by Smt. Sushma Swaraj, Hon'ble Minister for External Affairs.</p>	<p>Ayes: 362 Noes: 000</p>	-do-

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken
1	2	3	4
H.	M.		
(i) RAILWAY BUDGET			
Budget (Railways) for 2015-2016	26.2.2015	11.3.2015 12.3.2015	01 04
		*General discussion *Discussion and voting on Demands for Grants on Account (Railways)	
Supplementary Demands for Grants (Railways) for 2014-2015	3.3.2015	11.3.2015 12.3.2015	13 03
		*Discussion and voting on Supplementary Demands for Grants (Railways)	52
Demands for Grants (Railways) for 2015-2016		21.4.2015	4 12
		Discussion and voting on Demands for Grants (Railways)	
(ii) GENERAL BUDGET			
Budget (General) for 2015-2016	28.2.2015	13.3.2015 16.3.2015 17.3.2015	1 35
		*General discussion **Discussion and voting on Demands for Grants on Account (General)	

Supplementary Demands for Grants (General) for 2014-15	9.3.2015	13.3.2015 16.3.2015 17.3.2015	**Discussion and voting on Supplementary Demands for Grants (General)	12	59
Discussion and voting on Demands for Grants of Ministry/Department of—					
1. Drinking Water and Sanitation		22.4.2015		3	55
2. Chemicals and Fertilizers		23.4.2015		4	22
3. Human Resource Development		27.4.2015		4	30
4. Home Affairs		28.4.2015		5	16
5. Environment, Forests and Climate Change		28.4.2015		4	02
6. Health and Family Welfare		29.4.2015		3	01
Passing of the Demands for Grants of Ministry/Department of:—					
(1) Agriculture					
(2) Atomic Energy					
(3) Ayurveda, Yoga & Naturoopathy, Unani, Siddha and Homoeopathy					
(4) Civil Aviation					
(5) Coal					

* Discussed together with the Government Resolutions seeking to constitute a Parliamentary Committee (RCC) to review the Rate of Dividend payable by the Indian Railways to the General Revenues, etc.

** Discussed together.

1	2	3	4
			H M
(6) Commerce and Industry			
(7) Communications and Information Technology			
(8) Consumer Affairs, Food and Public Distribution			
(9) Corporate Affairs			
(10) Culture			
(11) Defence		29.4.2015 (at 5.34 pm)	0 07
(12) Development of North Eastern Region			
(13) Earth Sciences			
(14) External Affairs			
(15) Finance			
(16) Food Processing Industries			
(17) Heavy Industries and Public Enterprises			
(18) Housing and Urban Poverty Alleviation			
(19) Information and Broadcasting			
(20) Labour and Employment			
(21) Law and Justice			
(22) Micro, Small and Medium Enterprises			

(23) Mines	
(24) Minority Affairs	
(25) New and Renewable Energy	
(26) Overseas Indian Affairs	
(27) Panchayati Raj	
(28) Parliamentary Affairs	
(29) Personnel, Public Grievances and Pensions	
(30) Petroleum and Natural Gas	
(31) Planning	29.4.2015
(32) Power	0 07
(33) Lok Sabha	(at 5.34 pm)
(34) Rajya Sabha	
(35) Secretariat of the Vice-President	
(36) Road Transport and Highways	
(37) Rural Development	
(38) Science and Technology	
(39) Shipping	
(40) Social Justice and Empowerment	
(41) Skill Development and Entrepreneurship	
(42) Space	

1	2	3	4
(43) Statistics and Programme Implementation			H M
(44) Steel			
(45) Textiles			
(46) Tourism		29.4.2015	0 07
(47) Tribal Affairs		(at 5.34 p.m.)	
(48) Urban Development			
(49) Water Resources, River Development and Ganga Rejuvenation			
(50) Women and Child Development			
(51) Youth Affairs and Sports			

7. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Date of Oath/Affirmation
1.	Smt. Mamata Thakur	Bangaon/West Bengal	16.02.2015	23.02.2015

8. MOTIONS

(i) Motions under Rules 191 and 342

SUMMARY

No. of notices received	:	3
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil

(ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment Nos. *11, 23 and 40 to the Finance Bill, 2015, and that this amendment may be allowed to be moved."	Shri Arun Jaitley	30.4.2015	0	01	Adopted
2.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment Nos. *40 and 41 to the Juvenile Justice *(Care and Protection of Children) Bill, 2014, and that this amendment may be allowed to be moved."	Smt. Maneka Sanjay Gandhi	7.5.2015	0	01	Adopted
3.	"That this House do suspend Rule 338 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the moving of motions for consideration and passing of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015, during the current session of Lok Sabha."	Shri Birender Singh	12.5.2015	0	01	Adopted

*Five separate motions were moved and adopted.

9. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken H. M.
1.	Smt. Mamata Thakur	Bangaon/West Bengal	Oath	Bengali	23.02.2015	00 01

10. OBITUARY AND OTHER REFERENCES

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken	
				H.	M.
1.	His Majesty King Abdullah Bin Abdul Aziz Al Saud (Custodian of the Two Holy Mosques and the King of the Kingdom of Saudi Arabia)	23.01.2015			
2.	Shri G. Venkatswamy (Member of the 4th, 5th, 6th, 9th, 10th 11th & 14th Lok Sabhas)	22.12.2014	23.02.2015	00	06
3.	Major Ranjeet Singh (Member of the 4th Lok Sabha)	04.01.2015			
4.	Dr. Sarojini Mahishi (Member of the 3rd, 4th, 5th & 6th Lok Sabhas)	25.01.2015			
5.	Dr. Ramanaidu Daggubati (Member of the 13th Lok Sabha)	18.02.2015			
6.	Shri Ram Sunder Das (Member of the 10th & 15th Lok Sabhas)	06.03.2015	12.03.2015	00	04
7.	Shri Sadashivrao Dadoba Mandlik (Member of the 12th, 13th, 14th & 15th Lok Sabhas)	10.03.2015			
8.	H.E. Mr. Lee Kuan Yew, (Former Prime Minister and the Founding Father of Singapore)	23.03.2015			
9.	Smt. Rano M. Shaiza (Member of the 6th Lok Sabha)	01.04.2015	20.04.2015	00	06
10.	Shri Ghufuran Azam (Member of the 7th Lok Sabha)	02.04.2015			
11.	Shri Janaki Ballav Patnaik (Member of the 5th & 7th Lok Sabhas)	21.04.2015	23.04.2015	00	02
12.	Shri P.R. Kyndiah (Member of the 12th, 13th & 14th Lok Sabhas)	26.03.2015	06.05.2015	00	05

References regarding tragic incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding the loss of lives of 81 persons in series of attacks by militants in Chirang, Sonitpur and Kokrajhar districts of Assam.	23/24.12.2015	23.02.2015	00	02
2.	Reference regarding the loss of lives of 58 persons and injuries to 150 others due to derailment of Dehradun Varanasi Janata Express near Bachhrawan in Uttar Pradesh.	20.03.2015			
3.	Reference regarding the loss of lives of more than 16 persons and injuries to several others in floods caused due to heavy rains in Jammu and Kashmir causing large-scale destruction and devastation of property, crops and cattle in the State.	1/2.04.2015	20.04.2015	00	06
4.	Reference regarding loss of lives of 13 para military personnel in four separate extremist attacks in Sukma, Kanker and Dantewada.	11/12/13.04.2015			
5.	Reference regarding loss of lives of 148 persons and injuries to 79 others in a barbaric terrorist attack in the precincts of the University campus at Garissa in North-Eastern Kenya.	02.04.2015			
6.	Reference regarding loss of lives of 44 persons and injuries to several others due to torrential rains and hailstorm in North and North-Eastern districts of Bihar causing damage to crops and loss of property worth several crores of rupees.	22.04.2015	23.04.2015	00	04
7.	Reference regarding the earthquakes which rocked Nepal and several parts in India Bangladesh, Tibet and Myanmar	25.04.2015	27.04.2015	00	06

resulting in deaths of 3200 persons in Nepal and 67 persons in India.					
8. Reference regarding the death of 21 persons and burn injuries to 12 others when a bus fell into a drain and caught fire in Panna district of Madhya Pradesh.	04.05.2015	05.05.2015	00	04	04
9. Reference regarding the death of about 24 persons and injuries to 30 others when a bus fell into a deep gorge at Marothi village in Udhampur district about 140 kms. from Jammu.	11.05.2015	12.05.2015	00	04	04
10. Reference regarding the earthquakes which rocked Nepal and Northern parts of India resulting in death of 57 persons and injuries to several others, besides large-scale destruction of property.	12.05.2015	13.05.2015	00	05	05

Congratulatory references /references on landmark occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	The Speaker greeted members on the Occasion of Holi and made reference on the International Women's Day.	08.03.2015	04.03.2015		
2.	Reference congratulating badminton star Saina Nehwal for becoming the first woman badminton player from India to achieve number one rank in women's singles and Sania Mirza for becoming the first woman tennis player from India to achieve the world number one rank in women's doubles.	—	20.04.2015	00	02
3.	Reference on the occasion of Earth Day.	22.04.2015	22.04.2015	00	02

11. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	
2.	Shri Hukm Deo Narayan Yadav Prof. K.V. Thomas [§]	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	09.06.2014*
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	
9.	Dr. P. Venugopal	
10.	Shri K.H. Muniyappa	12.12.2014^

* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

[§] Ceased to be a member of Panel of Chairpersons on 12.12.2014.

^ Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

12. PAPERS LAID ON THE TABLE

(a)	By Government	2345
(b)	By Private Members	Nil

13. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Name of the Member who made Personal Explanation	Brief Subject	Date	Time	
				H	M
1.	Shri Ravi Shankar Prasad	Certain remarks made about him by Shri Jyotiraditya M. Scindia, MP on 24th February, 2015	27.02.2015	0	03
2.	Shri Nitin Jairam Gadkari	Certain remarks made about him by Shri Rahul Gandhi, MP on 20th April, 2015	22.04.2015	0	01

14. President's Address

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken —— H. M.	President's message reported on
23.2.2015	24.2.2015 25.2.2015 26.2.2015 27.2.2015	Shri Anurag Singh Thakur Shri Nishikant Dubey	322	238	-	27.2.2015	14 05	9.3.2015

15. QUESTIONS

(i) Starred Questions

(a) Number of Questions put down in the Question Lists for oral answer	620
(b) Number of Questions orally answered	135

(ii) Unstarred Questions

(a) Number of Questions put down in the Question Lists for written answers	7118
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers	7603

(iii) Short Notice Questions

(a) No. of Short Notice Questions (SNQ) received	3
(b) No. of notices of SNQ admitted	Nil
(c) No. of notices of SNQ clubbed with SQ	Nil
(d) No. of notices of SNQ disallowed	3

(iv) Half-an-Hour Discussion

(a) No. of notices of Half-an-Hour Discussion received	33
(b) No. of notices of Half-an-Hour Discussion admitted	Nil
(c) No. of notices of Half-an-Hour Discussion disallowed	33

(v) Statement(s) made by the Ministers correcting the replies already given

No. of answers corrected	5
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**(vi) Abstract of Statement(s) made by the Ministers correcting
the replies already given by them to
questions in Lok Sabha**

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which statement was made	Date of answer to the question	Subject of the question
1.	4.3.2015	Minister of Urban Development	USQ No. 291	25.2.2015	'Shortage of Toilets'
2.	13.3.2015	Minister of Health and Family Welfare	USQ No. 3271	1.8.2014	'Death of patients in Government hospitals'
3.	18.3.2015	Minister of Statistics and Programme Implementation	USQ No. 2522	11.3.2015	'Monitoring of Infrastructure Projects'
4.	19.3.2015	Minister of Rural Development, Panchayati Raj, Drinking Water & Sanitation	SQ No. 72	27.11.2014	'Saansad 'Adarsh Gram Yojana'
5.	6.5.2015	Minister of Communications & Information Technology	SQ. No. 518	29.4.2015	'Net Neutrality'

16. RESOLUTIONS

(i) Government Resolutions

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
1	2	3	4	5	6	7	
1.	That this House do resolve that a Parliamentary Committee consisting of twelve Members of this House, to be nominated by the Speaker, be appointed to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance, and to make Recommendations thereon.	Shri Suresh Prabhu	11.3.2015 12.3.2015	*13	18	Railways	Adopted
2.	That this House do recommend to the Rajya Sabha to agree to associate six Members of the Rajya Sabha with the Parliamentary Committee, to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance and to make Recommendations thereon and to communicate the names of the Members so appointed to this House.	Shri Suresh Prabhu	11.3.2015 12.3.2015			Railways	Adopted

* Discussed together with General Discussion on the Budget (Railways) — 2015-16; Demands for Grants on Account Nos. 1 to 16 in respect of Budget (Railways)— 2015-16; and Supplementary Demands for Grants Nos. 4, 5 to 8 and 11 to 16 in respect of Budget (Railways) — 2014-15.

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	That this House disapproves of the Citizenship (Amendment) Ordinance, 2015 (No. 1 of 2015) promulgated by the President on 6th January, 2015.	123	Shri N.K. Premachandran	2.3.2015	*2 01	Home Affairs	Negated
2.	That this House disapproves of the Mines and Minerals (Development and Regulation) Amendment Ordinance, 2015 (No. 3 of 2015) promulgated by the President on 12th January, 2015.	123	Shri N.K. Premachandran	2.3.2015 3.3.2015	*4 13	Mines	Negated
3.	That this House disapproves of the Motor Vehicles (Amendment) Ordinance, 2015 (No. 2 of 2015) promulgated by the President on 7th January, 2015.	123	Shri N.K. Premachandran	3.3.2015	**2 00	Transport and Highways	Withdrawn
4.	That this House disapproves of the Coal Mines (Special Provisions) Second Ordinance, 2014 (No. 7 of 2014) promulgated by the President on 26th December, 2014.	123	Shri Bhartruhari Mahtab	3.3.2015 4.3.2015	*3 46	Coal	Withdrawn

5. That this House disapproves of the Insurance Laws (Amendment) Ordinance, 2014 (No. 8 of 2014) promulgated by the President on 26th December, 2014.	123	Shri C.N. Jayadevan	4.3.2015	^2	03	Finance	Negated
6. That this House disapproves of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2014 (No. 9 of 2014) promulgated by the President on 31st December, 2014.	123	Shri C.N. Jayadevan	9.3.2015 10.3.2015	§9	10	Rural Development	Negated
7. That this House disapproves of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2015 (No. 4 of 2015) promulgated by the President on 3rd April, 2015.	123	Shri C.N. Jayadevan	12.5.2015	***3	47	Rural Development	Negated

⊙ Discussed together with the motion for consideration of the Citizenship (Amendment) Bill, 2015.

* Discussed together with the motion for consideration of the Mines and Minerals Development and Regulation (Amendment) Bill, 2015.

** Discussed together with the motion for consideration of the Motor Vehicles (Amendment) Bill, 2015.

Discussed together with the motion for consideration of the Coal Mines (Special Provision) Bill, 2015.

^ Discussed together with the motion for consideration of the Insurance Laws (Special Provision) Bill, 2015

\$ Discussed together with the motion for consideration of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.

*** Discussed together with the motion for consideration of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) second Bill, 2015.

(iii) Resolutions placed before the House by the Speaker

Text of the Resolution	Date of placing before the House	Time taken		Ministry/ Department concerned	Remarks
		H	M		
Father of the Nation Mahatma Gandhi and Netaji Subhash Chandra Bose both are venerated by the entire country. The contribution of these two great personalities to the freedom struggle of the country and their dedication is unparalleled. The statement given by the former judge of Supreme Court and former Chairman of Press Council of India Shri Markandey Katju is deplorable. This House unequivocally condemns the statement given by former Judge of Supreme Court Shri Markandey Katju unanimously.	12.3.2015	0	01	Home Affairs	Adopted

(iv) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time taken		Ministry/ Department	Remarks
				H.	M.		
1.	Keeping in view the commitment of the Union Government to promote the development of our country, which can be effectively realised through 'skill development', this House urges upon the Government to frame a comprehensive scheme providing for development of such technical skills amongst youth as would enable them to contribute towards making India a modern country and in achieving the goal of 'Make in India'.	Shri C.R. Patil	19.12.2014 (Third Session) 20.3.2015	2	21 (excluding 1 minute taken during 3rd Session) ship	Skill Development and Entrepreneur-	Withdrawn
2.	This House urges upon the Government to take immediate steps for rehabilitation and welfare of displaced persons from Kashmir who are living in various parts of the country in pitiable condition.	Shri Nishikant Dubey	20.3.2015 8.5.2015	1	33	Home Affairs	Discussion not concluded.

STATUS OF PRIVATE MEMBERS' RESOLUTIONS

1.	No. of notices of Resolutions received	:	9
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	1
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

17. SHORT DURATION DISCUSSION UNDER RULE 193

Sl. No.	Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
(i)	Agrarian situation in the country.	Shri P. Karunakaran	18.3.2015 19.3.2015 20.3.2015 20.4.2015	13	16	Agriculture	Discussion concluded.
(ii)	Millennium Development Goals.	Dr. Ramesh Pokhriyal 'Nishank'	13.5.2015	0	05	Statistics and Programme Implementation	Part Discussed.

SUMMARY

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

No. of notices received	:	211
No. of discussions held	:	2
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	1
Total time taken	:	13 hrs. 21 mts.

18. SITTINGS OF LOK SABHA

Sl No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 5th March, 2015	28.2.2015	on 28.2.2015, Hon'ble Speaker informed the House that several members demanded that sitting of the House fixed for Thursday, 5 March, 2015 be cancelled on account of Holi. Thereafter, Hon'ble Speaker made an announcement to that effect. Accordingly, sitting of the House fixed for Thursday, 5 March, 2015 was cancelled.
2.	Fixation of sitting on Saturday, the 14th March, 2015 and its subsequent cancellation.	10.3.2015 12.3.2015	On the recommendation of the Business Advisory Committee (13R) and agreed to by the House, a sitting of Lok Sabha was fixed on Saturday, 14 March, 2015 in order to provide sufficient time for completion of essential items of Government Business. However, on 12.3.2015, Minister of parliamentary Affairs conveyed to the house that the Government is agreeable to the proposal of several members of Parliament for cancellation of sitting of Lok Sabha fixed for Saturday, 14 March, 2015. The House agreed to the proposal of the Government and accordingly, the sitting fixed for Saturday, 14 March, 2015 was cancelled.
3.	Extension of sittings on 11th, 12th and 13th May, 2015.	8.5.2015	On 7 May, 2015, a request was received from the Minister of Parliamentary Affairs for extension of session upto 13 May, 2015 in Order to provide sufficient time for completion of essential items of Government Business. In pursuant thereof, a sitting of BAC was held, wherein, it was decided to extend the session. Announcement to that effect was made by the Chair on 8 May, 2015. Accordingly, the House sat on 11th, 12th and 13th May, 2015.

**19. SPEAKER/DEPUTY SPEAKER/CHAIRPERSONS ANNOUNCEMENTS/OBSERVATIONS/
*REFERENCES/RULINGS**

Sl. No.	Subject	By whom	Date
1	2	3	4
PART I (from 23.02.2015 to 20.03.2015)			
1.	Announcement regarding amendment to the Motion of Thanks on Presidents' Address	The Speaker	23.02.2015
2.	Announcement regarding cancellation of the sitting of the House fixed for 5.03.2015.	The Speaker	28.02.2015
3.	Observation regarding allotment of time for consideration and discussion on the Satutory Resolution and the Insurance Laws (Amendment) Bill, 2015.	The Deputy Speaker	4.03.2015
4.	Announcement regarding message received from the Hon'ble President about receiving expression of thanks by the Members of the Lok Sabha for the President's Address, delivered to both the Houses.	The Speaker	9.03.2015
5.	Announcement regarding Group Photograph of Members of the 16th Lok Sabha.	The Speaker	16.03.2015
PART-II (from 20.04.2015 to 13.05.2015)			
6.	Announcement regarding procedure for moving of cut motions to the Demands for Grants in respect of the Ministry of Chemicals and Fertilizers.	The Speaker	23.04.2015

7. Observation regarding decision for not referring the Constitution (One Hundred and Twenty-Second Amendment), Bill, 2014 to the Standing Committee on the request of the Minister of Finance.	The Speaker	24.04.2015
8. Announcement regarding procedure for moving of cut motions to the Demands for Grants in respect of the Ministry of Human Resource Development.	The Speaker	24.04.2015
9. Announcement regarding procedure for moving of cut motions to the Demands for Grants in respect of the Ministry of Home Affairs.	The Deputy Speaker	27.04.2015
10. Announcement regarding procedure for moving of cut motions to the Demands for Grants in respect of the Ministry of Environment, Forests and Climate Change.	The Speaker	28.04.2015
11. Observation regarding postponement of the discussion on Demands for Grants of the Ministry of Health and Family Welfare for the next day and taking up of Guillotine at 5.30 P.M.	The Speaker	28.04.2015
12. Announcement regarding procedure for moving of cut motions to the Demands for Grants in respect of the Ministry of Health and Family Welfare.	The Deputy Speaker	29.04.2015
13. Observation regarding communication received from the Minister of Finance on behalf of the Government to negative some clauses during consideration and passing of the Finance Bill, 2015.	The Speaker	30.04.2015
14. Observation on the Point of Order raised by Shri N.K. Premachandran and Prof. Saugata Roy under Rule 219 of the Rules of Procedure and article 110 of the Constitution during the discussion on the Finance, Bill, 2015.	The Speaker	30.04.2015

*Please see Chapter No. 10 for ready reference, etc.

1	2	3	4
15.	Observation on a Point of Order raised by Shri N.K. Premachandran regarding certain provisions of the Constitution (One Hundred Twenty Second Amendment) Bill, 2014 and <i>ultra vires</i> of the Constitution.	The Deputy Speaker	5.05.2015
16.	Observation regarding decision for not referring the Bill, namely, the Constitution (One Hundred & Fifteenth Amendment) Bill, 2011 (GST Bill) to the Standing Committee on the request of the Minister of Finance.	The Deputy Speaker	5.05.2015
17.	Observation regarding Government's intention to negative clause 7 of the Juvenile Justice (Care and Protection of Children) Bill, 2014.	The Speaker	7.05.2015
18.	Observation regarding extension of Lok Sabha Session upto 13th May, 2015 in order to transact essential items of Government Business.	The Speaker	8.05.2015
19.	Observation regarding categorization of Undisclosed Foreign Income and Assets (Imposition of Tax) Bill, 2015 as Money Bill within the meaning of article 110 of the Constitution of India. She also observed that the Bill not be referred to the Standing Committee on the request of Minister of Finance.	The Speaker	11.05.2015
20.	The Valedictory Reference was made on the conclusion of the 4th Session of Sixteenth Lok Sabha.	The Speaker	13.05.2015

20. STATEMENTS
(i) Statements made/laid by Ministers under Rule 372 during Fourth Session of the
Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
1.	Regarding the outbreak of H1N1 Seasonal Influenza (Swine Flu) and the steps taken by the Government of India in this regard.	Shri Jagat Prakash Nadra	24.2.2015	00	10
2.	Correcting the reply to Unstarred Question No.291 given on 25 February, 2015 by Sarvashri Dalpat Singh Paraste, Pralhad Joshi, R. Dhruva Narayana and Sanjay Haribhau Jadhav, MPs regarding Shortage of Toilets'.	Shri Babul Supriyo	04.3.2015	00	01
3.	Regarding landing of a Solar-Powered aircraft in Ahmedabad on 10th March, 2015.	Dr. Harsh Vardhan	11.3.2015	00	07
*4.	Correcting the reply given on 1 August, 2014 to Unstarred Question No. 3271 by Shrimati Anupriya Patel, MP regarding 'Death of patients in Government Hospitals and reasons for delay in correcting the reply.	Shri Jagat Prakash Nadra	13.3.2015	00	01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
5.	Regarding the initiatives taken by the Ministry of Road Transport and Highways through launching a Web Portal banes 'INAM-PRO-Platform for Infrastructure and Material Providers'.	Shri Nitin Jairam Gadkari	16.3.2015	00 04
6.	Regarding the 'Hon'ble Prime Minister's visit to Seychelles, Mauritius and Sri Lanka'.	Smt. Sushma Swaraj	18.3.2015	00 11
*7.	Correcting the reply to Unstarred Question No. 2522 given on 11th March, 2015 by Shrimati Poonam Mahajan and Shri Sanjay Kaka Patil, MPs regarding 'Monitoring of Infrastructure Projects'.	Gen. (Retd.) V.K. Singh	18.3.2015	00 01
8.	Correcting the reply given on 27 November, 2014 to Starred Question No.72 asked by Sarvashri R. Gopalakrishnan and Santosh Kumar, MPs regarding 'Saansad Adarsh Gram Yojana' and reasons for delay in correcting the reply.	Shri Birender Singh	19.3.2015	00 01
9.	Regarding the Central Sector Scheme of Financial Assistance for On-Board Ship Training for Indian Merchant Navy Cadets/ Trainees.	Shri Nitin Jairam Gadkari	20.3.2015	00 03
10.	Regarding the 'Recent Developments in the Republic of Yemen and efforts made for safe evacuation of Indian nationals from there'.	Smt. Sushma Swaraj	20.4.2015	00 06

*11.	Correcting the reply to Starred Question No. 518 given on 29th April, 2015 by Dr. Shashi Tharoor and Smt. Meenakshi Lekhi, MPs regarding 'Net Neutrality'.	Shri Ravi Shanker Prasad	6.5.2015	00	01
12.	Regarding clarifying the answer given by the Ministry of Home Affairs to the Unstarred Question No. 6331 answered on 5th May, 2015 in Lok Sabha regarding 'extradition of terrorists'.	Shri Rajnath Singh	11.5.2015	00	04
13.	Regarding the issue of cancellation of Shaktiman Mega Food Park, Amethi by the Ministry of Food Processing Industries.	Smt. Harsimrat Kaur Badal	12.5.2015	00	04
14.	Regarding attempt to commit suicide by four girl trainees of Sports Authority of India's Special Area Games Water Sports Centre at Alappuzha.	Shri Rajiv Pratap Rudy on behalf of Shri Sarbananda Sonowal	13.5.2015	00	02

*Laid a copy (Hindi and English Versions) of the Statement.

**(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during
Fourth Session of the Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
*1	Status of implementation of the recommendations contained in the 206th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14), pertaining to the Ministry of Road Transport and Highways.	Shri Radhakrishnan P.	26.2.2015	00	01
*2.	Status of implementation of the recommendations contained in the 207th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14), pertaining to the Ministry of Shipping.	Shri Radhakrishnan P.	26.2.2015	00	01
*3.	Status of implementation of the recommendations contained in the 256th Report of the Standing Committee on Industry on Action Taken by the Government on recommendations/observations contained in the 243rd Report of the Committee on Demands for Grants (2013-14), pertaining	Shri Anant Geete	27.2.2015	00	01

	to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.			
4.	Status of implementation of the recommendations contained in the 178th Report of the Standing Committee on Home Affairs on the Disaster Management in the country, pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	03.3.2015	00 01
*5.	Status of implementation of the recommendations contained in the 106th, 115th, 158th, 166th, 174th, 185th and 209th Reports of the Standing Committee on Transport, Tourism and Culture on Demands for Grants, pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	09.3.2015	00 01
*6.	Status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Information Technology on 'Norms for the setting up of telecom towers, its harmful effects and setting up of security standards in expansion of telecom facilities', pertaining to the Department of Telecommunications, Ministry of Communications and Information technology.	Shri Ravi Shankar Prasad	11.3.2015	00 01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
*7.	Status of implementation of the recommendations contained in the 200th Report of the Standing Committee on Transport, Tourism and Culture on the 'Development of Tourism, National Highways and Water transport in Kerala and Cochin Shipyard Limited', pertaining to the Ministry of Tourism.	Dr. Mahesh Sharma	11.3.2015	00 01
*8.	Status of implementation of the recommendations contained in the 113th Report of the Standing Committee on Commerce on action Taken by the Government on recommendations/ observations contained in the 108th Report of the Committee on Demands for Grants (2013-14), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	13.3.2015	00 01
*9.	Status of implementation of the recommendations contained in the 96th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants, pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	16.3.2015	00 01

*10.	Status of implementation of the recommendations contained in the 151st Report of the Standing Committee on Transport, Tourism and Culture on 'Merger of Indian Airlines and Air India', pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	16.3.2015	00	01
*11.	Status of implementation of the recommendations contained in the 168th Report of the Standing Committee on Transport, Tourism and Culture on 'Directorate General of Civil Aviation (DGCA)—Issues and Challenges', pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	16.3.2015	00	01
*12.	Status of implementation of the recommendations contained in the 169th Report of the Standing Committee on Transport, Tourism and Culture on 'Helicopter Operations of India', pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	16.3.2015	00	01
*13.	Status of implementation of the recommendations contained in the 181st Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 168th Report of the Committee on	Dr. Mahesh Sharma	16.3.2015	00	01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
	'The Directorate General of Civil Aviation (DGCA)—Issues and Challenges', pertaining to the Ministry of Civil Aviation.			
*14.	Status of implementation of the recommendations contained in the 182nd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 169th Report of the Committee on 'Helicopter Operation in India', pertaining to the Ministry of Civil Aviation.	Dr. Mahesh Sharma	17.3.2015	00 01
*15.	Status of implementation of the recommendations contained in the 68th Report of the Standing Committee on Finance on Demands for Grants (2013-14), pertaining to the Department of Revenue, Ministry of Finance.	Shri Jayant Sinha	20.3.2015	00 01
*16.	Status of implementation of the recommendations contained in the 210th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 188th Report of the Committee on	Shri Rajiv Pratap Rudy on behalf of Dr. Mahesh Sharma	20.3.2015	00 01

'Functioning of Commission of Railway Safety', pertaining to the Ministry of Civil Aviation.

*17. Status of implementation of the recommendations Sushree Uma Bharati 23.4.2015 00 01

contained in the 21st Report of the Standing Committee on Water Resources on 'Review of Ganga Flood Control Commission (GFCC)', pertaining to the Ministry of Water Resources.

*18. Status of implementation of the recommendations Shri Rao Inderjit Singh 24.4.2015 00 01

contained in the 4th Report of the Standing Committee on Finance on Demands for Grants (2014-15), pertaining to the Ministry of Planning.

*19. Status of implementation of the recommendations Dr. Mahesh Sharma 27.4.2015 00 01

contained in the 97th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 90th Report of the Committee on 'Development of Airport Sector with Special Emphasis on new Modern Airports', pertaining to the Ministry of Civil Aviation.

1	2	3	4	5
		Dr. Mahesh Sharma	27.4.2015	00 01
*20.	Status of implementation of the recommendations contained in the 159th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 131st Report of the Committee on 'Closure of Bangalore and Hyderabad Airports'; 141st Report of the Committee on 'Modernisation of Airports'; and 142nd Report of the Committee on 'Functioning of Private Airports', pertaining to the Ministry of Civil Aviation.			
*21.	Status of implementation of the recommendations contained in the 212th Report of the Standing Committee on Transport, Tourism and Culture on 'Development of Darjeeling and Sikkim', pertaining to the Ministry of Tourism.	Dr. Mahesh Sharma	27.4.2015	00 01
*22.	Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2014-15), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Ram Vilas Paswan	28.4.2015	00 01

*23.	Status of implementation of the recommendations contained in the 35th and 40th Reports of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2013-14), pertaining to the Department of Disability Affairs (now Department of Empowerment of Persons with Disabilities), Ministry of Social Justice and Empowerment.	Shri Thaawar Chand Gehlot	28.4.2015	00	01
*24.	Status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Chemicals and Fertilizers on 'Pricing of Fertilizers', pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.	Shri Hansraj Gangaram Ahir	28.4.2015	00	01
*25	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Information Technology on Demands for Grants (2014-15), pertaining to the Ministry of Information and Broadcasting.	Col. Rajyavardhan Singh Rathore	29.4.2015	00	01
*26.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Coal and Steel on Demands for Grants (2014-15), pertaining to the Ministry of Steel.	Shri Vishnu Deo Sai	30.4.2015	00	01

1	2	3	4	5
	*27. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2014-15), pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Ram Vilas Paswan	5.5.2015	00 01
	*28. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Agriculture on Demands for Grants (2014-15), pertaining to the Department of Agriculture Research and Education, Ministry of Agriculture.	Shri Radha Mohan Singh	5.5.2015	00 01
	*29. Status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Social Justice and Empowerment on 'Review of the functioning of National Institutes working in the field of disability', pertaining to the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment.	Shri Thaawar Chand Gehlot	5.5.2015	00 01

*30.	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Agriculture on Demands for Grants (2014-15), pertaining to the Ministry of Food Processing Industries.	Sadhvi Niranjan Jyoti	6.5.2015	00	01
31.	Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Labour on Demands for Grants (2014-15), pertaining to the Ministry of Textiles.	Shri Santosh Gangwar	7.5.2015	00	01
*32.	Status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Energy on 'Implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana', pertaining to the Ministry of Power.	Shri Piyush Goyal	7.5.2015	00	01
*33.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Defence on Demands for Grants (2013-14), pertaining to the Ministry of Defence.	Shri Manohar Parrikar	8.5.2015	00	01
*34.	Status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Defence on 'Threat Perception and preparedness of the Forces including	Shri Manohar Parrikar	8.5.2015	00	01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
	incursions on borders, coordination mechanism with the Central Armed Police Forces and Border connectivity through Road, Air and Rail', pertaining to the Ministry of Defence.			
	*35. Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Rural Development on Demands for Grants (2014-15), pertaining to the Ministry of Drinking Water and Sanitation.	Shri Birender Singh	8.5.2015	00 01
	*36. Status of implementation of the recommendations contained in the 81st Report of the Standing Committee on Finance on Action Taken by the Government on the observations/recommendations contained in the 6th Report of the Committee on 'Inflation and Price Rise', pertaining to the Ministry of Finance.	Shri Jayant Sinha on behalf of Shri Arun Jaitley	13.5.2015	00 01
				96

*Laid a copy (Hindi and English Versions) of the Statement.

(iii) Statements made/laid by Ministers regarding Government Business during Fourth Session of the Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Government business for the week commencing the 2nd March, 2015.	Shri Rajiv Pratap Rudy	27.2.2015	00	07
2.	Government business for the week commencing the 9th March, 2015.	Shri Rajiv Pratap Rudy	4.3.2015	00	09
3.	Government business for the week commencing the 16th March, 2015.	Dr. Jitendra Singh on behalf of Shri Rajiv Pratap Ruddy	13.3.2015	00	07
4.	Government Business for the week commencing the 27th April, 2015.	Shri Rajiv Pratap Rudy	24.4.2015	00	08
5.	Government Business for the week commencing the 5th May, 2015.	Shri Rajiv Pratap Rudy	30.4.2015	00	35

(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during the Sixteenth Lok Sabha (As on 23.06.2015).

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	12	22	35.30
Second Session (07.07.2014 to 14.08.2014)	354	160	194	45.20
Third Session (24.11.2014 to 23.12.2014)	272	105	167	38.60
Fourth Session (23.02.2015 to 13.05.2015)	412	106	306	25.73
Total	1072	383	689	35.73

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(v) Statement showing the time lost owing to interruptions and adjournment of the House during the Fourth Session of the Sixteenth Lok Sabha

Date	Time Lost due to Interruptions		Time Lost Due to Adjournment of the House following Interruptions		Remarks
	H. M.		H. M.		
1	2	3	4		
26.02.2015	00 00	0 30			At 1114 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1131 hrs., due to interruptions, House adjourned to meet again at 1145 hrs.
03.03.2015	00 00	0 27			At 1117 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1131 hrs., due to interruptions, House adjourned to meet again at 1145 hrs.
09.03.2015	00 00	0 17			At 1113 hrs., due to interruptions, House adjourned to meet again at 1130 hrs. At 1229 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.
13.03.2015	00 00	0 16			At 1227 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.
19.03.2015	00 00	0 18			At 1227 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.

1	2	3	4
20.04.2015	00 00	0 59	At 1125 hrs., due to interruptions, House adjourned to meet again at 1147 hrs.
			At 1223 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
23.04.2015	00 00	0 38	At 1122 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
29.04.2015	00 00	0 09	At 1226 hrs., due to interruptions, House adjourned to meet again at 1235 hrs.
30.04.2015	00 00	0 05	At 1240 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.
05.05.2015	00 00	1 02	At 1112 hrs., due to interruptions, House adjourned to meet again at 1120 hrs.
			At 1135 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
			At 1231 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
07.05.2015	00 00	0 09	At 1141 hrs., due to interruptions, House adjourned to meet again at 1150 hrs.
08.05.2015	00 00	1 13	At 1114 hrs., due to interruptions, House adjourned to meet again at 1130 hrs.

				At 1143 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1317 hrs., due to interruptions, House adjourned to meet again at 1422 hrs.
				At 1442 hrs., due to interruptions, House adjourned to meet again at 1500 hrs.
11.05.2015	00 00	0 09		At 1221 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.
12.05.2015	00 00	0 33		At 1117 hrs., due to interruptions, House adjourned to meet again at 1130 hrs.
				At 1150 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1435 hrs., due to interruptions, House adjourned to meet again at 1445 hrs.
13.05.2015	00 00	0 26		At 1228 hrs., due to interruptions, House adjourned to meet again at 1247 hrs.
				At 1253 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
<hr/>				
Total	00 00	+ 7 11 =	7 11	

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during Fourth Session of the Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of Notices received
			H.	M.	
1	2	3	4	5	
23.02.2015	NIL	NIL	NIL	NIL	NIL
24.02.2015	22	29	0	41	98
25.02.2015	34	73	0	54	123
26.02.2015	NIL	NIL	NIL	NIL	103
27.02.2015	37	40	1	08	128
28.02.2015	NIL	NIL	NIL	NIL	NIL
02.03.2015	22	67	1	01	82
03.03.2015	50	77	1	32	150
04.03.2015	38	56	1	12	116
09.03.2015	24	46	1	27	99
10.03.2015	40	102	1	12	160
11.03.2015	24	48	0	49	155
12.03.2015	17	29	0	32	149
13.03.2015	56	87	1	08	128
16.03.2015	01	01	0	21	118
17.03.2015	53	110	1	49	167

18.03.2015	32	64	1	03	175
19.03.2015	31	95	1	08	159
20.03.2015	47	59	1	01	107
20.04.2015	33	50	0	49	86
21.04.2015	27	76	1	06	122
22.04.2015	23	60	1	11	123
23.04.2015	01	35	2	09	142
24.04.2015	23	33	0	45	107
27.04.2015	40	62	0	59	117
28.04.2015	24	74	0	46	136
29.04.2015	31	70	0	56	152
30.04.2015	29	44	0	48	98
05.05.2015	59	107	2	01	117
06.05.2015	67	114	2	06	157
07.05.2015	24	55	0	51	132
08.05.2015	31	40	0	51	103
11.05.2015	29	80	1	01	84
12.05.2015	35	95	1	14	128
13.05.2015	32	103	1	11	96
Total	1036	2081	35	42	4117

**21. STATEMENT SHOWING DATES AND TIME OF RINGING OF QUORUM BELL DURING THE FOURTH
SESSION OF THE SIXTEENTH LOK SABHA
(23.02.2015 to 20.03.2015 and 20.04.2015 to 13.05.2015)**

Sl. No.	Date	Time When quorum bell was rung (hrs.)	Time Spent		Subject matter under discussion when the quorum bell was rung	Remarks
			H.	M.		
1	2	3	4	5	6	
1.	25.02.2015	1400 to 1401	0	01	—	House re-assembled after lunch break after quorum bell was rung once.
2.	26.02.2015	1420 to 1422	0	02	—	-do-
3.	10.03.2015	1415 to 1417	0	02.	—	-do-
4.	13.03.2015	1430 to 1432	0	02	—	-do-
5.	18.03.2015	1430 to 1433	0	03	—	-do-
6.	19.03.2015	1440 to 1443	0	03	—	-do-
7.	20.04.2015	1400 to 1401	0	01	—	-do-
8.	21.04.2015	1410 to 1414	0	04	—	House re-assembled after lunch break after quorum bell was rung twice.
9.	22.04.2015	1415 to 1419	0	04	—	-do-

10.	29.04.2015	1430 to 1432	0 02	—	House re-assembled after lunch break after quorum bell was rung once.
11.	05.05.2015	1400 to 1403	0 03	—	do-
12.	06.05.2015	1615 to 1619	0 04	—	House re-assembled after lunch break after quorum bell was rung twice.
13.	08.05.2015	1420 to 1422	0 02	—	House re-assembled after lunch break after quorum bell was rung once.
14.	11.05.2015	1410 to 1413	0 03	—	-do-
15.	12.05.2015	1415 to 1418	0 03	—	-do-
16.	13.05.2015	1400 to 1403	0 03	—	-do-
Total			0 42	Minutes	

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	42 Minutes
2.	Maximum number of times quorum bell was rung on a particular day	:	2 times (on 21.04.2015, 22.04.2015 and 06.05.2015)
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch after quorum bell was rung	:	16 days

**22. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE FOURTH SESSION OF THE SIXTEENTH LOK SABHA**

(23.02.2015 to 20.03.2015 and 20.04.2015 to 13.05.2015)

Date	Time	Subject Matter
1	2	3
24.02.2015	1219 hrs.	Members of INC, AITC, CPI(M), RJD and NCP staged a walkout from the House in protest against introduction of the Bill to amend the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015
	1220 hrs.	Shri Mulayam Singh Yadav (SP), Shri Bhagwant Mann (AAP) and some other members left the House in protest on the same issue.
	1224 hrs.	Shri Bhartruhari Mahtab, MP and other members of BJD also left the House in protest on the same issue.
25.02.2015	1455 hrs.	Members of INC, AITC and CPI(M) staged a walkout from the House in protest against certain remarks made by Minister for Rural Development, Panchayati Raj & Drinking Water and Sanitation (Chaudhary Birender Singh).
02.03.2015	1226 hrs.	Members of INC, CPI(M), SAD, and RJD staged a walkout from the House in protest against alleged statement made by Chief Minister of Jammu & Kashmir-regarding conduct of Assembly polls in the State.
03.03.2015	1530 hrs.	Members of INC, AITC, BJD and other opposition parties staged a walkout from the

1	2	3
		House in protest against non-acceptance of demands made by the Members regarding amendments to the Mines and Minerals (Development and Regulation) Amendment Bill, 2015.
09.03.2015	1237-38 hrs.	Shri Mallikarjun Kharge alongwith members of INC, AITC, CPI(M), AAP, RJD and CPI staged a walkout from the House being not satisfied with the statement of Shri Rajnath Singh, Minister for Home Affairs and the intervention by Shri Narendra Damodardas Modi, Prime Minister regarding reported release of an alleged separatist leader by Jammu & Kashmir Government.
10.03.2015	1928 hrs.	Shri Bhartruhari Mahtab and members of BJD staged a walkout from the House in protest against the non-stipulation of the provision for consent of the land owner whenever land is proposed to be acquired for economic activity in the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015.
	1950 hrs.	Shri Mallikarjun Kharge and other members of INC, AITC, SP and UPA allies staged a walkout from the House in protest against the Government's decision to neither accept any amendments suggested by them nor agree to refer the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015 to the Standing Committee of Parliament.
17.03.2015	1256 hrs.	Shri Mallikarjun Kharge and other members of INC staged a walkout in protest against the attitude of the Government on the issue of

1	2	3
		harassment and death of IAS officer Shri D.K. Ravi who was found dead under mysterious circumstances at his residence in Karnataka.
20.04.2015	1413- 1414 hrs.	Members of INC, AITC, CPI(M), RJD and JD(U) staged a walkout from the House in protest against laying of the Land Acquisition Ordinance.
	1749- 1750 hrs.	Members of UPA viz., INC, NCP, SP and RJD as well as JD(U) members staged a walkout being not satisfied with the reply of Hon'ble Minister of Agriculture (Shri Radha Mohan Singh) on the discussion under Rule 193 on the agrarian situation in the country raised by Shri P. Karunakaran on 18 March, 2015.
22.04.2015	1248 hrs.	Shri Mallikarjun Kharge and other members of INC staged a walkout from the House in protest against the government's reluctant attitude in taking action against persons including members who were going around delivering inflammatory speeches on religion in the country.
23.04.2015	1413 hrs.	Shri Mallikarjun Kharge, Shri Kaushalendra Kumar, Shri Jay Prakash Narayan Yadav and some other members of their parties staged a walkout from the House in protest against not receiving any response from Hon'ble Home Minister and Hon'ble Prime Minister regarding judicial probe in the matter of the suicide by a farmer in New Delhi.
24.04.2015	1311 hrs.	Members of INC, AITC, CPI(M), NCP, RJD and AAP staged a walkout in protest against introduction of the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014 (also known as the GST Bill).

1	2	3
06.05.2015	1228 hrs.	Shri Mallikarjun Kharge alongwith some members of INC staged a walkout from the House objecting the reply of Hon'ble Minister of Personnel in response to the matter raised by Smt. Sonia Gandhi regarding delay in appointment to top posts of various Commissions.
	1335 hrs.	Shri Mallikarjun Kharge and members of UPA staged a walkout from the House being not satisfied with the reply of Hon'ble Finance Minister Shri Arun Jaitley on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014.
11.05.2015	1135hrs.	Members of INC and other opposition members staged a walkout from the House opposing introduction of the Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Second Amendment) Bill, 2015.
12.05.2015	1217 hrs.	Members of INC and CPI(M) staged a walkout from the House not satisfied with the response of Shri M. Venkaiah Naidu, Minister of Parliamentary Affairs on the CAG report on loan secured by a sugar factory and also the statement made by Smt. Harsimrat Kaur, Minister of Food Processing Industries on the cancellation of Shaktiman Food Park in Amethi in Uttar Pradesh.
13.05.2015	1745 hrs.	Members of UPA staged a walkout from the House in protest against not referring. The Whistle Blowers (Amendment) Bill, 2015 to the Standing Committee of Parliament.

**23 (i) STATEMENT SHOWING TOTAL TIME SPENT IN THE CHAIR
BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS
DURING THE 4TH SESSION OF THE 16TH LOK SABHA**

(23.02.2015 to 20.03.2015 and 20.04.2015 to 13.05.2015)

HS/HDS/Chairpersons	Total No. of Days	Total Time Spent	
		H.	M.
Hon'ble Speaker	35	95	09
Hon'ble Deputy Speaker	31	107	13
Shri K. H. Muniyappa	08	08	05
Dr. P. Venugopal	08	08	00
Shri Hukum Singh	06	04	57
Shri Prahlad Joshi	05	04	56
Shri Ramen Deka	04	03	35
Shri Anandrao Adsul	04	03	18
Shri Hukm Deo Narayan Yadav	04	02	50
Shri Arjun Charan Sethi	03	02	11
Shri Konakalla Narayana Rao	03	02	05
Dr. Ratna De (Nag)	01	00	55

**(ii) DETAILED STATEMENT SHOWING ACTUAL TIME SPENT IN
THE CHAIR BY HS, HDS AND MEMBERS OF PANEL OF
CHAIRPERSONS DURING THE 4TH SESSION OF THE
16TH LOK SABHA**

(23.02.2015 to 20.03.2015 & 20.04.2015 to 13.05.2015)

Hon'ble Speaker	Time Spent	Total Time	
		H.	M.
1	2	3	
23.02.2015	1235 to 1248 hrs	00	13
24.02.2015	1100 to 1304 hrs	02	04
	1405 to 1503 hrs	00	58
25.02.2015	1100 to 1303 hrs	02	03
26.02.2015	1100 to 1114 hrs	00	14
	1145 to 1322 hrs	01	37
27.02.2015	1100 to 1300 hrs	02	00
	1400 to 1541 hrs	01	41
28.02.2015	1100 to 1237 hrs	01	37
02.03.2015	1100 to 1327 hrs	02	27
03.03.2015	1100 to 1117 hrs	00	17
	1145 to 1210 hrs	00	25
04.03.2015	1100 to 1252 hrs	01	52
09.03.2015	1100 to 1113 hrs	00	13
	1130 to 1321 hrs	01	51
10.03.2015	1100 to 1316 hrs	02	16
	1728 to 1955 hrs	02	27
11.03.2015	1100 to 1307 hrs	02	07
12.03.2015	1100 to 1225 hrs	01	25
	1734 to 1912 hrs	01	38
13.03.2015	1100 to 1229 hrs	01	29
	1245 to 1321 hrs	00	36

1	2	3
16.03.2015	1100 to 1408 hrs	03 08
17.03.2015	1100 to 1539 hrs	04 39
18.03.2015	1100 to 1324 hrs	02 24
19.03.2015	1100 to 1227 hrs	01 27
	1245 to 1339 hrs	00 54
20.03.2015	1100 to 1222 hrs	01 22
	1456 to 1529 hrs	00 33
20.04.2015	1100 to 1125 hrs	00 25
	1147 to 1223 hrs	00 36
21.04.2015	1100 to 1309 hrs	02 09
	1701 to 1830 hrs	01 29
22.04.2015	1100 to 1317 hrs	02 17
23.04.2015	1100 to 1122 hrs	00 22
	1200 to 1422 hrs	02 22
24.04.2015	1101 to 1332 hrs	02 31
27.04.2015	1100 to 1326 hrs	02 26
28.04.2015	1101 to 1439 hrs	03 38
	1732 to 1847 hrs	01 15
29.04.2015	1100 to 1226 hrs	01 26
	1235 to 1257 hrs	00 22
	1710 to 1745 hrs	00 35
30.04.2015	1100 to 1240 hrs	01 40
	1245 to 1335 hrs	00 50
	1619 to 1824 hrs	02 05
05.05.2015	1101 to 1112 hrs	00 11
	1120 to 1135 hrs	00 15
	1201 to 1231 hrs	00 30
06.05.2015	1101 to 1513 hrs	04 12
07.05.2015	1100 to 1142 hrs	00 42
	1150 to 1511 hrs	03 21
	1658 to 1814 hrs	01 16
08.05.2015	1100 to 1114 hrs	00 14

1	2	3
	1130 to 1143 hrs	00 13
	1201 to 1317 hrs	01 16
11.05.2015	1101 to 1221 hrs	01 20
	1230 to 1307 hrs	00 37
	1413 to 1551 hrs	01 38
	1813 to 1933 hrs	01 20
12.05.2015	1100 to 1117 hrs	00 17
	1130 to 1150 hrs	00 20
	1202 to 1316 hrs	01 14
	1418 to 1435 hrs	00 17
	1445 to 1507 hrs	00 22
13.05.2015	1102 to 1228 hrs	01 26
	1247 to 1253 hrs	00 06
	1647 to 1824 hrs	01 37
Total Time Spent in the Chair		95 09

Hon'ble Deputy Speaker	Time Spent	Total Time	
		H.	M.
1	2	3	
24.02.2015	1503 to 1800 hrs	02	57
25.02.2015	1401 to 1609 hrs	02	08
	1701 to 1802 hrs	01	01
26.02.2015	1130 to 1131 hrs	00	01
	1422 to 1502 hrs	00	40
	1659 to 1743 hrs	00	44
02.03.2015	1430 to 1530 hrs	01	00
	1619 to 1905 hrs	02	46
03.03.2015	1130 to 1131 hrs	00	01
	1210 to 1533 hrs	03	23
	1635 to 2027 hrs	03	52
04.03.2015	1252 to 1350 hrs	00	58
	1413 to 1517 hrs	01	04
	1554 to 1826 hrs	02	32

1	2	3
09.03.2015	1420 to 1546 hrs	01 26
	1704 to 1901 hrs	01 57
10.03.2015	1417 to 1530 hrs	01 13
	1645 to 1728 hrs	00 43
11.03.2015	1307 to 1500 hrs	01 53
	1712 to 2003 hrs	02 51
12.03.2015	1309 to 1511 hrs	02 02
	1617 to 1734 hrs	01 17
13.03.2015	1432 to 1603 hrs	01 31
	1707 to 1801 hrs	00 54
16.03.2015	1408 to 1501 hrs	00 53
	1710 to 1918 hrs	02 08
	2019 to 2239 hrs	02 20
17.03.2015	1539 to 1606 hrs	00 27
	1655 to 2022 hrs	03 27
18.03.2015	1433 to 1800 hrs	03 27
19.03.2015	1443 to 1644 hrs	02 01
	1757 to 2108 hrs	03 11
20.03.2015	1222 to 1456 hrs	02 34
	1529 to 1538 hrs	00 09
	1605 to 1853 hrs	02 48
20.04.2015	1401 to 1505 hrs	01 04
	1554 to 1918 hrs	03 24
21.04.2015	1414 to 1508 hrs	00 55
	1549 to 1701 hrs	01 12
22.04.2015	1418 to 1532 hrs	01 14
	1640 to 1846 hrs	02 06
23.04.2015	1422 to 1519 hrs	00 57
	1644 to 1842 hrs	01 58
24.04.2015	1332 to 1605 hrs	02 33

1	2	3	
27.04.2015	1326 to 1345 hrs	00	19
	1420 to 1556 hrs	01	36
	1650 to 2027 hrs	03	37
28.04.2015	1439 to 1517 hrs	00	38
	1646 to 1732 hrs	00	46
29.04.2015	1257 to 1331 hrs	00	34
	1432 to 1522 hrs	00	50
	1617 to 1710 hrs	00	53
30.04.2015	1335 to 1619 hrs	02	44
05.05.2015	1403 to 1541 hrs	01	38
	1556 to 1635 hrs	00	39
	1716 to 2000 hrs	02	44
06.05.2015	1619 to 1958 hrs	03	39
07.05.2015	1553 to 1658 hrs	01	05
08.05.2015	1422 to 1442 hrs	00	20
	1500 to 1659 hrs	01	59
12.05.2015	1507 to 1819 hrs	03	12
	1830 to 1838 hrs	00	08
13.05.2015	1403 to 1540 hrs	01	37
	1614 to 1647 hrs	00	33
Total Time Spent in the Chair		107	13
Shri K.H. Muniyappa Time Spent		Total Time	
		H.	M.
03.03.2015	1533 to 1635 hrs	01	02
11.03.2015	1602 to 1712 hrs	01	10
12.03.2015	1225 to 1309 hrs	00	44
16.03.2015	1606 to 1710 hrs	01	04
	1918 to 2019 hrs	01	01
22.04.2015	1600 to 1640 hrs	00	40

1	2	3
27.04.2015	1556 to 1650 hrs	00 54
05.05.2015	1541 to 1556 hrs	00 15
	1635 to 1716 hrs	00 41
13.05.2015	1540 to 1614 hrs	00 34
Total Time Spent in the Chair		08 05

Dr. P. Venugopal	Time Spent	Total Time	
		H.	M.
26.02.2015	1743 to 1906 hrs	01	23
27.02.2015	1713 to 1834 hrs	01	21
04.03.2015	1350 to 1413 hrs	00	23
23.04.2015	1601 to 1644 hrs	00	43
24.04.2015	1704 to 1845 hrs	01	41
30.04.2015	1824 to 1900 hrs	00	36
08.05.2015	1759 to 1851 hrs	00	52
11.05.2015	1712 to 1813 hrs	01	01
Total Time Spent in the Chair		08	00

Shri Hukum Singh	Time Spent	Total Time	
		H.	M.
02.03.2015	1530 to 1619 hrs	00	49
04.03.2015	1517 to 1554 hrs	00	37
13.03.2015	1603 to 1707 hrs	01	04
17.03.2015	1606 to 1655 hrs	00	49
19.03.2015	1701 to 1757 hrs	00	56
23.04.2015	1519 to 1601 hrs	00	42
Total Time Spent in the Chair		04	57

Shri Pralhad Joshi	Time Spent	Total Time	
		H.	M.
1	2	3	
27.02.2015	1541 to 1713 hrs	01	32
09.03.2015	1604 to 1704 hrs	01	00
19.03.2015	1644 to 1701 hrs	00	17
28.04.2015	1600 to 1646 hrs	00	46
11.05.2015	1551 to 1712 hrs	01	21
Total Time Spent in the Chair		04	56

Shri Ramen Deka	Time Spent	Total Time	
		H.	M.
25.02.2015	1609 to 1701 hrs	00	52
12.03.2015	1511 to 1617 hrs	01	06
29.04.2015	1522 to 1617 hrs	00	55
07.05.2015	1511 to 1553 hrs	00	42
Total Time Spent in the Chair		03	35

Shri Anandrao Adsul	Time Spent	Total Time	
		H.	M.
11.03.2015	1500 to 1602 hrs	01	02
20.03.2015	1538 to 1605 hrs	00	27
20.04.2015	1505 to 1554 hrs	00	49
08.05.2015	1659 to 1759 hrs	01	00
Total Time Spent in the Chair		03	18

Shri Hukm Deo Narayan Yadav	Time Spent	Total Time	
		H.	M.
09.03.2015	1546 to 1604 hrs	00	18
16.03.2015	1501 to 1606 hrs	01	05

1	2	3
22.04.2015	1532 to 1600 hrs	00 28
24.04.2015	1605 to 1704 hrs	00 59
Total Time Spent in the Chair		02 50
Shri Arjun Charan Sethi	Time Spent	<u>Total Time</u> H. M.
26.02.2015	1502 to 1604 hrs	01 02
10.03.2015	1611 to 1645 hrs	00 34
27.04.2015	1345 to 1420 hrs	00 35
Total Time Spent in the Chair		02 11
Shri Konakalla Narayana Rao	Time Spent	<u>Total Time</u> H. M.
10.03.2015	1530 to 1611 hrs	00 41
21.04.2015	1508 to 1549 hrs	00 41
28.04.2015	1517 to 1600 hrs	00 43
Total Time Spent in the Chair		02 05
Dr. Ratna De (Nag)	Time Spent	<u>Total Time</u> H. M.
26.02.2015	1604 to 1659 hrs	00 55
Total Time Spent in the Chair		00 55

**24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE FOURTH SESSION OF
THE SIXTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
1	2		3
President's Address	14	05	05.798
BILLS —			
(a) Government Bills	66	28	27.364
(b) Private Member's Bills	08	43	03.589
BUDGETS —			
(a) Railway Budget	18	19	07.541
(b) General Budget	39	47	16.378
CALLING ATTENTION NOTICES	00	33	00.226
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	13	21	05.496
MATTERS OF URGENT PUBLIC IMPORTANCE	35	32	14.629
MATTERS UNDER RULE 377	01	41	00.693
MOTIONS—			
Motions under rule 388		@	
QUESTIONS	11	24	04.693
RESOLUTIONS—			
(a) Government Resolution		*	
(b) Private Member's Resolution	03	54	01.606

@Discussed together with Government Bills.

*Discussed together with Railway Budget.

1	2	3
STATEMENTS—		
Rules 372 and Direction 73A	02 54	01.194
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	26 13	10.793
TOTAL	242 54	100

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